

JURISDICTION DETAILS

PRINCIPAL CCIT GUJARAT REGION

PRINCIPAL CCIT, GUJARAT	AAYAKAR BHAVAN, ASHRAM ROAD, AHMEDABAD.
CITY : AHMEDABAD	PHONE: DIRECT: 079 - 27546340
P.S. TO PCCIT, A'BAD	PHONE : 079-27540160

CCIT – I, AHMEDABAD		AAYAKAR BHAVAN, ASHRAM ROAD, AHMEDABAD – 380009 PHONE : 079 - 27546340
Sr.P.S. TO CCIT-I, A'BAD - Pr. CIT – I AHMEDABAD		PHONE : 079 - 27546250 Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26303098
P.S. TO PCIT-1, A'BAD		PHONE : 079 - 26303098
ACIT (TECH)-1		PHONE : 079 - 26303173
AO & DDO		PHONE : 079 - 26303188
TRO 1, Ahmedabad		
Range	Circle / Ward	AO wise Jurisdiction
Special RANGE 1, Ahmedabad		The cases assigned u/s 127 of the Act
Jt./Addl.CIT, RANGE 1(1), Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26302467	AC/DCIT, CIRCLE 1(1)(1), AHMEDABAD PHONE : 079 - 26302412	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'A' and 'B' with income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries.
	AC/DCIT, CIRCLE 1(1)(2), AHMEDABAD PHONE : 079 - 26302318	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'C' and 'D' with income or loss above Rs.30 Lacs, their MDs, Directors,.
	ITO-Ward, 1(1)(1), Ahmedabad PHONE : 079 - 26301915	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'A', ('AA' to 'AM'); with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.

	ITO-Ward, 1(1)(2), Ahmedabad PHONE : 079 - 26301943	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'B' and alphabets 'AN' to 'AP' with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
	ITO-Ward 1(1)(3),Ahmedabad PHONE : 079 - 26302086	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'C' and alphabets 'AQ', 'AR', 'AT', 'AU' & 'AV'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
	ITO-Ward 1(1)(4),Ahmedabad PHONE : 079 - 26302149	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'D' and with alphabets 'AS' & 'AW' to 'AZ'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
Jt./Addl.CIT, RANGE 1(2), Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26302467	AC/DCIT, CIRCLE 1(2) AHMEDABAD PHONE : 079 - 26302703	All persons other than companies of Municipal Wards-Kalupur, Dariapur, Madhupura, Dudheshwar of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(2)(1),Ahmedabad PHONE : 079 - 26302865	All persons other than companies of Municipal Wards-Kalupur, Dariapur, Madhupura, Dudheshwar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(2)(2),Ahmedabad PHONE : 079 - 26302987	All persons other than companies of Municipal Wards-Kalupur, Dariapur, Madhupura, Dudheshwar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(2)(3),Ahmedabad PHONE : 079 - 26306764	All persons other than companies of Municipal Wards-Kalupur, Dariapur, Madhupura, Dudheshwar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(2)(4),Ahmedabad PHONE : 079 - 26306774	All persons other than companies of Municipal Wards-Kalupur, Dariapur, Madhupura, Dudheshwar with principal source of income other than Salary and with names beginning with alphabets 'S' to 'V' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).

	ITO-Ward 1(2)(5),Ahmedabad PHONE : 079 - 26302315	All persons other than companies of Municipal Wards-Kalupur, Dariapur, Madhupura, Dudheshwar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'P' or 'Q' or 'R' or 'W' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
Jt./Addl.CIT, RANGE 1(3), Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 2630321	AC/DCIT, CIRCLE 1(3), AHMEDABAD PHONE : 079 - 26303258	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Ahmedabad District and All persons other than companies of Ahmedabad District, who are registered as member with NSE, BSE, Ahmedabad Stock Exchange, Commodity Exchanges, Over The Counter Exchange of India and any other Exchange dealing with securities and commodities and their sub-brokers with income or loss above Rs.20 Lacs.; ii) and All persons other than companies of Municipal Wards- Raikhad, Shahpur, Khadia, Jamalpur, Usmanpura (S.P.Stadium) of Ahmedabad District with income or loss Rs.20 Lacs. other than those falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(3)(1),Ahmedabad PHONE : 079 - 26303293	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the and all persons other than companies assesseees who are registered as member with NSE, NSE, Ahmedabad Stock Exchange, Commodity Exchanges, Over The Counter Exchange of India and any other Exchange dealing with securities and commodities and their sub-brokers with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs.; and ii) All persons other than companies of Municipal Wards- Raikhad, Shahpur, Khadia, Jamalpur, Usmanpura (SPStadium) of Ahmedabad District with principal source of income other than salary, with income or loss above Rs.20 Lacs. other than those falling under the jurisdiction of of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(3)(2),Ahmedabad PHONE : 079 - 26303310	(i) All Persons being (i) companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the and all persons other than companies who are registered as member with NSE, BSE, Ahmedabad Stock Exchange, Commodity Exchanges, Over The Counter Exchange of India and any other Exchange dealing with securities and commodities and their sub-brokers with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs.; and (ii) All persons other than companies of Municipal Wards- Raikhad, Shahpur, Khadia, Jamalpur, Usmanpura (S.P.Stadium) of Ahmedabad District with principal source of income other than salary, with income or loss above Rs.20 Lacs. other than those falling

		under the jurisdiction of of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(3)(3),Ahmedabad PHONE : 079 - 26303126	(i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the and all persons other than companies who are registered as member with NSE, BSE, Ahmedabad Stock Exchange, Commodity Exchanges, Over The Counter Exchange of India and any other Exchange dealing with securities and commodities and their sub-brokers with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs.; and (ii) All persons other than companies of Municipal Wards- Raikhad, Shahpur, Khadia, Jamalpur, Usmanpura (S.P.Stadium) of Ahmedabad District with principal source of income other than salary, with income or loss above Rs.20 Lacs. other than those falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(3)(4),Ahmedabad PHONE : 079 - 26303274	(i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the and all persons other than companies who are registered as member with NSE, BSE, Ahmedabad Stock Exchange, Commodity Exchanges, Over The Counter Exchange of India and any other Exchange dealing with securities and commodities and their sub-brokers with names beginning with alphabets S to V with income or loss upto Rs.20 Lacs.; and (ii) All persons other than companies of Municipal Wards- Raikhad, Shahpur, Khadia, Jamalpur, Usmanpura (SPStadium) of Ahmedabad District with principal source of income other than salary, with income or loss above Rs.20 Lacs. other than those falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 1(3)(5),Ahmedabad PHONE : 079 - 26304922	(i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the and all persons other than companies who are registered as member with NSE, BSE, Ahmedabad Stock Exchange, Commodity Exchanges, Over The Counter Exchange of India and any other Exchange dealing with securities and commodities and their sub-brokers with names beginning with alphabets P' or 'Q' or 'R' or 'W' to 'Z' with income or loss upto Rs.20 Lacs.; and (ii) All persons other than companies of Municipal Wards- Raikhad, Shahpur, Khadia, Jamalpur, Usmanpura (SPStadium) of Ahmedabad District with principal source of income other than salary, with income or loss above Rs.20 Lacs. other than those falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).

Pr. CIT – 2, AHMEDABAD		NAV JEEVAN, Ahmedabad PHONE : 079 - 27542968
P.S. TO PCIT -2, AHMEDABAD		PHONE : 079 - 27542968
ACIT (HQ) TO PCIT - 2		PHONE : 079 - 27542603
ITO (HQ) TO PCIT - 2		PHONE : 079 - 27542942
AO & DDO 2(1)		PHONE : 079 - 27542863
TRO 2, Ahmedabad		
Range	Circle / Ward	AO wise Jurisdiction
Special RANGE 2, Ahmedabad		The cases assigned u/s 127 of the Act.
Jt./Addl.CIT, RANGE 2(1), NAV JEEVAN, Ahmedabad. PHONE : 079 - 27542792	AC/DCIT, CIRCLE 2(1)(1), AHMEDABAD PHONE : 079 - 27542589	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Ahmedabad District with names beginning with alphabets 'E' to 'I' with income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers).
	AC/DCIT, CIRCLE 2(1)(2), AHMEDABAD PHONE : 079 - 27542607	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'J' to 'M' with income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers).
	ITO-Ward, 2(1)(1), Ahmedabad PHONE : 079 - 27542556	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'E' and 'G'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers).
	ITO-Ward 2(1)(2), Ahmedabad PHONE : 079 - 27542978	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'J' and 'K' with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers).
	ITO-Ward 2(1)(3), Ahmedabad PHONE : 079 - 27542674	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'F' or 'H' or 'I' or 'L'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers).
	ITO-Ward 2(1)(4), Ahmedabad	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'M'; with income or loss

	PHONE : 079 - 27542772	upto Rs.30 Lacs, their MDs, Directors, Secretaries, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1 (3) (All Brokers and Sub Brokers).
Jt./Addl.CIT, RANGE 2(2), C U SHAH Building, Ashram Road, Ahmedabad. PHONE : 079 -	AC/DCIT, CIRCLE 2(2), AHMEDABAD PHONE : 079 -	All persons other than companies of Municipal Wards- Naranpura, Juna Vadaj, Nava Vadaj, Ranip Sabarmati, Chandkheda Motera, Kali of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 2(2)(1), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Naranpura, Juna Vadaj, Nava Vadaj, Ranip Sabarmati, Chandkheda Motera, Kali of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1 (3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 2(2)(2), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Naranpura, Juna Vadaj, Nava Vadaj, Ranip Sabarmati, Chandkheda Motera, Kali of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1 (3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 2(2)(3), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Naranpura, Juna Vadaj, Nava Vadaj, Ranip Sabarmati, Chandkheda Motera, Kali of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1 (3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 2(2)(4), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Naranpura, Juna Vadaj, Nava Vadaj, Ranip Sabarmati, Chandkheda Motera, Kali with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1 (3) or falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-4
	ITO-Ward 2(2)(5), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Naranpura, Juna Vadaj, Nava Vadaj, Ranip Sabarmati, Chandkheda Motera, Kali of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-

		4(All Professionals).
Jt./Addl.CIT, RANGE Sabarkantha (Himmatnagar)	AC/DCIT, CIRCLE Sabarkantha PHONE: 02772-230033	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Sabarkantha and Aravalli Districts with income or loss above Rs.20 Lacs, their MDs, Directors, Secretaries, ii) All persons other than companies of Sabarkantha and Aravalli District with income or loss above Rs.15 Lacs.
Income-tax Office, Ambalal Complex, B/h.Mehta Petrol Pump, Himmatnagar. PIN 383001. PHONE : 02772 - 246989	ITO-Ward 1 - Himmatnagar PHONE: 02772- 230035	i) All the Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Sabarkantha and Aravalli Districts with income upto Rs.20 Lacs, their MDs, Directors and Secretaries. ii) All persons other than companies of Talukas of Talod, Khedbrahma, Vadali and Bhiloda of Sabarkantha District with income or loss upto Rs.15 Lacs.
	ITO-Ward 2 – Himmatnagar PHONE: 02772-230036	All persons other than companies of Talukas of Prantij, Idar and Vijaynagar of Sabarkantha District with income or loss upto Rs.15 Lacs.
	ITO-Ward 3 - Himmatnagar PHONE: 02772-230034	All persons other than companies of Himmatnagar taluka of Sabarkantha District with income or loss upto Rs.15 Lacs.
	ITO-Ward 1- Modasa PHONE: 02772	All persons other than companies of Talukas of Modasa, Bayad, Dhansura, Meghraj and Malpur of Aravalli District with income or loss upto Rs.15 Lacs.
	ITO-Ward -4 Himmatnagar PHONE: 02772-249711	i) All the Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Sabarkantha and Aravalli Districts with income upto Rs.20 Lacs, their MDs, Directors and Secretaries, who have hitherto been non-filers of return of income and who are otherwise assessable with any of the AOs of this Range. ii) All persons other than companies of Sabarkantha and Aravalli District with income or loss upto Rs.15 Lacs who have hitherto been non-filers of return of income and who are otherwise assessable with any of the AOs of this Range.
PCIT - 5, Ahmedabad		NARAYAN CHAMBERS, AHMEDABAD. PHONE: 079-26576382

P.S. TO PCIT - 5		PHONE: 079-26576382
ITO (HQ) - 5		PHONE: 079-26585047
ITO (TECH) - 5		PHONE: 079-26585937
TRO - 5, AHMEDABAD		PHONE: 079-26584532
A.O. / DDO - CIT-5		PHONE: 079-26576268
Range	Circle / Ward	AO wise Jurisdiction
<p>Jt./Addl.CIT, RANGE 5(1), AHMEDABAD</p> <p>NATURE VIEW Building,</p> <p>Ahmedabad,</p> <p>PHONE : 079 - 26587228</p>	<p>AC/DCIT, CIRCLE 5(1), AHMEDABAD</p> <p>PHONE : 079 - 26578239</p>	<p>All Individuals of Ahmedabad District, whose principal source of income is from Salary and who are employees of</p> <p>(i) All Schools, within the Municipal Limits of Ahmedabad City and AUDA, other than primary schools run by TDOs and DDOs,</p> <p>(ii) Limited companies (Including Pvt. Ltd Companies)</p> <p>(iii) Gujarat University and all colleges in Ahmedabad district (Other than schools),</p> <p>(iv) Ahmedabad Municipal Corporation including employees of V.S, L.G, Shardabai & Nadari Hospitals</p> <p>(v) Primary Schools run by TDOs and DDOs, having income or loss above Rs.20 Lacs.</p>
	<p>ITO-Ward 5(1)(1), Ahmedabad</p> <p>PHONE : 079 - 26577470</p>	<p>All Individuals of Ahmedabad District, whose principal source of income is from Salary and who are employees of</p> <p>a) Gujarat University and all colleges in Ahmedabad District (other than schools)</p> <p>b) Limited Companies whose name starting with alphabets 'E' to 'H', having income or loss upto Rs.20 Lacs.</p>
	<p>ITO-Ward 5(1)(2), Ahmedabad</p> <p>PHONE : 079 - 26586470</p>	<p>All Individuals of Ahmedabad District, whose principal source of income is from Salary and who are employees of</p> <p>a) All Schools, within Municipal Limits of Ahmedabad City and AUDA, other than primary schools run by TDOs and DDOs,</p> <p>b) Limited Companies whose name starting with alphabets 'U' to 'Z', having income or loss upto Rs.20 Lacs.</p>
	<p>ITO-Ward 5(1)(3), Ahmedabad</p> <p>PHONE : 079 - 26587465</p>	<p>All Individuals of Ahmedabad District, whose principal source of income is from Salary and who are employees of</p> <p>a) Ahmedabad Municipal Corporation including employees of V.S Hospital, L G Hospital, Shardabai Hospital & Nagri Hospitals</p> <p>b) Limited Companies whose name starting with alphabets 'A' to 'D', having income or loss upto Rs.20 Lacs.</p>
	<p>ITO-Ward 5(1)(4),</p>	<p>All Individuals of Ahmedabad District, whose principal source of income is from Salary and who are employees of</p>

	Ahmedabad PHONE : 079 - 26587416	a) Primary Schools run by TDOs and DDOs, b) Limited Companies whose name starting with alphabet 'T', having income or loss upto Rs.20 Lacs.
	ITO-Ward 5(1)(5), Ahmedabad PHONE : 079 -	All Individuals of Ahmedabad District, whose principal source of income is from Salary and who are employees of (a) Limited companies whose name starting with alphabets 'I' to 'S', having income or loss upto Rs.20 Lacs.
Jt./Addl.CIT, RANGE 5(2), AHMEDABAD	AC/DCIT, CIRCLE 5(2), AHMEDABAD PHONE : 079 - 26575684	All persons other than companies of Municipal Wards- Vasna, Navrangpura, Ambawadi of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
NARAYAN CHAMBER, Ashram Road, Ahmedabad, PHONE : 079 - 26585475	ITO-Ward 5(2)(1), Ahmedabad PHONE : 079 - 26585624	All persons other than companies of Municipal Wards- Vasna, Navrangpura, Ambawadi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(2)(2), Ahmedabad PHONE : 079 - 26576734	All persons other than companies of Municipal Wards- Vasna, Navrangpura, Ambawadi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(2)(3), Ahmedabad PHONE : 079 - 26585357	All persons other than companies of Municipal Wards- Vasna, Navrangpura, Ambawadi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(2)(4), Ahmedabad PHONE : 079 - 26584517	All persons other than companies of Municipal Wards- Vasna, Navrangpura, Ambawadi with principal source of income other than Salary and with names beginning with alphabets 'S' to 'V' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(2)(5), Ahmedabad PHONE : 079 - 26578239	All persons other than companies of Municipal Wards- Vasna, Navrangpura, Ambawadi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets P' or 'Q' or 'R' or 'W' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).

Jt./Addl.CIT, RANGE 5(3), AHMEDABAD	AC/DCIT, CIRCLE 5(3), AHMEDABAD PHONE : 079 - 26575482	All persons other than companies of Municipal Wards- Paldi, Kankaria, Bapunagar, India Colony, Gomtipur of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
NARAYAN CHAMBER,, Ahmedabad, PHONE : 079 - 26584535	ITO-Ward 5(3)(1), Ahmedabad PHONE : 079 - 26578263	All persons other than companies of Municipal Ward- Paldi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'M' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(3)(2), Ahmedabad PHONE : 079 - 26579759	All persons other than companies of Municipal Ward- Paldi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'N' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(3)(3), Ahmedabad PHONE : 079 - 26585059	All persons other than companies of Municipal Wards- Bapunagar, India Colony, Gomtipur of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'P' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(3)(4), Ahmedabad PHONE : 079 - 26576270	All persons other than companies of Municipal Wards- Kankaria with principal source of income other than Salary and with names beginning with alphabets 'A' to 'P' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 5(3)(5), Ahmedabad PHONE : 079 -26584003	All persons other than companies of Municipal Wards- Bapunagar, India Colony, Gomtipur, Kankaria of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'Q' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
PCIT - 6, Ahmedabad		NARAYAN CHAMBERS, AHMEDABAD. PHONE: 079-26585140
P.S. TO PCIT - 6		PHONE: 079-26585140
ACIT (HQ) – 6		PHONE: 079-26578734
ITO (HQ) - 6		PHONE: 079-26578734

ITO (TECH) - 6		PHONE: 079-26575089
TRO 6, Ahmedabad		
Range	Circle / Ward	AO wise Jurisdiction
Jt./Addl.CIT, RANGE 6(1), AHMEDABAD NARAYAN CHAMBER,, Ahmedabad, PHONE : 079 - 26584535	AC/DCIT, CIRCLE 6(1), AHMEDABAD PHONE : 079 - 26578734	All persons other than companies of Municipal Wards- Rakhial, Behrampura, Danilimda, Saraspur, Indrapuri (Bagh e Firdoush), Maninagar, Meghaninagar, Amraiwadi, Khokhara, Rajpur, Bhaipura- Hatkeshwar, Asarwa, Girdharnagar of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 6(1)(1), Ahmedabad PHONE : 079 - 26576596	All persons other than companies of Municipal Wards- Rakhial, Behrampura, Amraiwadi,, Indrapuri (Bagh e Firdoush), of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'M' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 6(1)(2), Ahmedabad PHONE : 079 - 26577665	All persons other than companies of Municipal Wards- Rakhial, Behrampura, Amraiwadi,, Indrapuri (Bagh e Firdoush) of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'L' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 6(1)(3), Ahmedabad PHONE : 079 - 26576721	All persons other than companies of Municipal Wards- Maninagar, Meghaninagar, Khokhara, Girdharnagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'M' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 6(1)(4), Ahmedabad PHONE : 079 - 26584910	All persons other than companies of Municipal Wards- Maninagar, Meghaninagar, Khokhara, Girdharnagar with principal source of income other than Salary and with names beginning with alphabets 'A' to 'L' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 6(1)(5), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Danilimda, Saraspur, Rajpur, Asarwa, Bhaipura- Hatkeshwar of Ahmedabad District with principal source of income other than Salary and with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
Jt./Addl.CIT, Range-1, BHAVNAGAR.	AC/DCIT, CIRCLE - 1, BHAVNAGAR PHONE : - 2428846	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the district of Bhavnagar with income or loss above Rs.20 Lacs, their MDs, Directors, Secretaries,

PHONE : 2436220		<p>ii) All persons other than companies of Bhavnagar District of areas of old Ward No. 10,13,15,16,17,18,19 & 20 of Bhavnagar Municipal Corporation with income or loss above Rs.15 Lacs.</p> <p>iii) All persons other than companies of Bhavnagar District with income or loss above Rs.15 Lacs having Salary as their principal source of income.</p>
	ITO-Ward – 1 (1), BHAVNAGAR PHONE : - 2512338	All persons other than companies of Bhavnagar District of areas of old Ward No. 10,13, 17 & 18 of Bhavnagar Municipal Corporation with income or loss upto Rs.15 Lacs.
	ITO-Ward – 1 (2), BHAVNAGAR PHONE : - 2428835	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 with names beginning with alphabets 'A' to 'L' and having its registered office or principal place of business situated in the district of Bhavnagar with income or loss upto Rs.20 Lacs, their MDs, Directors, Secretaries,</p> <p>ii) All persons other than companies of Bhavnagar District of areas of old Ward No.15,16,19 & 20 of Bhavnagar Municipal Corporation with names beginning with alphabets 'A' to 'L' with income or loss above Rs.15 Lacs and having principal source of income other than Salary.</p>
	ITO-Ward – 1 (3), BHAVNAGAR PHONE : - 2512232	All persons other than companies of Bhavnagar District who are employees of Government with income or loss upto Rs.15 Lacs having Salary as their principal source of income.
	ITO-Ward – 1 (4), BHAVNAGAR PHONE : - 2512331	All persons other than companies of Bhavnagar District who are employees other than Government with income or loss upto Rs.15 Lacs having Salary as their principal source of income.
	ITO-Ward – 1 (5), BHAVNAGAR PHONE : - 2422961	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 with names beginning with alphabets 'M' to 'Z' and having its registered office or principal place of business situated in the district of Bhavnagar with income or loss upto Rs.20 Lacs, their MDs, Directors, Secretaries,</p> <p>ii) All persons other than companies of Bhavnagar District of areas of old Ward No.15,16,19 & 20 of Bhavnagar Municipal Corporation with names beginning with alphabets 'M' to 'Z' with income or loss above Rs.15 Lacs and having principal source of income other than Salary.</p>
Jt./Addl.CIT, Range-2, BHAVNAGAR. PHONE : 2436220	AC/DCIT, CIRCLE - 2, BHAVNAGAR PHONE : - 2428846	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the district of Botad with income or loss above Rs.20 Lacs, their MDs, Directors, Secretaries,</p> <p>ii) All persons other than companies of Bhavnagar District of areas of old Ward No. 1 to 9, 11, 12 & 14 of Bhavnagar Municipal Corporation with income or loss above Rs.15 Lacs.</p> <p>iii) All persons other than companies of Talukas Palitana, Gariadhar, Ghogha, Sihor, Mahuva, Talaja, Umrata and Vallabhipur of District Bhavnagar with income or loss above</p>

		Rs.15 Lacs. iv) All the persons other than companies of Botad District with income or loss above Rs.15 Lacs.
	ITO-Ward – 2(1), BHAVNAGAR PHONE : - 2511532	All persons other than companies of Bhavnagar District of areas of old Ward No.3 of Bhavnagar Municipal Corporation and Palitana Taluka with income or loss above Rs.15 Lacs and having principal source of income other than Salary.
	ITO-Ward – 2(2), BHAVNAGAR PHONE : - 2512441	All persons other than companies of Bhavnagar District of areas of old Ward No.1, 4 to 9 of Bhavnagar Municipal Corporation with income or loss above Rs.15 Lacs and having principal source of income other than Salary.
	ITO-Ward – 2(3), BHAVNAGAR PHONE : - 2512236	All persons other than companies of Bhavnagar District of areas of old Ward No.2, 11 & 12 of Bhavnagar Municipal Corporation and Gariadhar, Ghogha and Shihor Talukas with income or loss above Rs.15 Lacs and having principal source of income other than Salary.
	ITO-Ward – 2(4), BHAVNAGAR PHONE : - 2520558	All persons other than companies of Bhavnagar District of areas of old Ward No.14 of Bhavnagar Municipal Corporation and Mahuva, Talaja, Umrata and Vallabhipur Talukas with income or loss above Rs.15 Lacs and having principal source of income other than Salary.
	ITO-Ward – 2(5), BHAVNAGAR PHONE : - 2512236	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the district of Botad with income or loss upto Rs.20 Lacs, their MDs, Directors, Secretaries, ii) All persons other than companies of Botad District with income or loss above Rs.15 Lacs.
ASK CENTRE - BHAVNAGAR	PHONE: - 2428846	
	CCIT – II, AHMEDABAD	AAYAKAR BHAVAN, ASHRAM ROAD AHMEDABAD - 380009 PHONE : 079 - 27546440
Sr.P.S. TO CCIT- II, AHMEDABAD.		PHONE : 079 - 27546440
Pr. CIT – 3, AHMEDABAD		Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26306769
P.S. TO PCIT-3, A'BAD		PHONE : 079 - 26306769
DCIT (HQ) TO PCIT-3		PHONE : 079 - 26304802
ITO (HQ) PCIT-3		PHONE : 079 – 26305850
ITO (HQ) OSD PCIT-3		PHONE : 079 – 26304926
AO & DDO		PHONE : 079 -
TRO 3, Ahmedabad		PHONE : 079 - 26303532

Range	Circle / Ward	AO wise Jurisdiction
Special RANGE 3, Ahmedabad		The cases assigned u/s 127 of the Act
Jt./Addl.CIT, RANGE 3(1), AHMEDABAD Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26304891	AC/DCIT, CIRCLE 3(1)(1), AHMEDABAD PHONE : 079 - 26304893	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Ahmedabad District with names beginning with alphabets 'N' or 'O' or 'P' with income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries.
	AC/DCIT, CIRCLE 3(1)(2), AHMEDABAD PHONE : 079 - 26304917	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'Q' or 'R' with income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries.
	ITO-Ward 3(1)(1), Ahmedabad PHONE : 079 - 26304883	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'N', with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
	ITO-Ward 3(1)(2), Ahmedabad PHONE : 079 - 26304869	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'PA' to 'PI' and 'Q' with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
	ITO-Ward 3(1)(3), Ahmedabad PHONE : 079 - 26304839	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'C' and alphabets 'R'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
	ITO-Ward 3(1)(4), Ahmedabad PHONE : 079 - 26303597	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'PJ' to 'PZ' and 'O'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.
Jt./Addl.CIT, RANGE 3(2), Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26304838	AC/DCIT, CIRCLE 3(2), AHMEDABAD PHONE : 079 26303331	All persons other than companies of <u>Municipal Wards</u> - Ramol-Hathijan, Vatva, Isanpur, Lambha, Ghodasar AND <u>Talukas</u> - Viramgam, Mandal, Detroj, Sanand, Bavla, Dholka, Dhandhuka and Daskroi of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(2)(1), Ahmedabad PHONE : 079 - 26304826	All persons other than companies of <u>Talukas</u> - Viramgam, Mandal, Detroj, Sanand, Bavla, Dholka, Dhandhuka and Daskroi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).

<p>ITO-Ward 3(2)(2), Ahmedabad</p> <p>PHONE : 079 - 26304816</p>	<p>All persons other than companies of <u>Talukas-</u> Viramgam, Mandal, Detroj, Sanand, Bavla, Dholka, Dhandhuka and Daskroi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).</p>
<p>ITO-Ward 3(2)(3), Ahmedabad</p> <p>PHONE : 079 - 26304825</p>	<p>All persons other than companies of <u>Talukas-</u> Viramgam, Mandal, Detroj, Sanand, Bavla, Dholka, Dhandhuka and Daskroi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).</p>
<p>ITO-Ward 3(2)(4), Ahmedabad</p> <p>PHONE : 079 - 26304819</p>	<p>All persons other than companies of <u>Talukas-</u> Viramgam, Mandal, Detroj, Sanand, Bavla, Dholka, Dhandhuka and Daskroi with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).</p>
<p>ITO-Ward 3(2)(5), Ahmedabad</p> <p>PHONE : 079 - 26304828</p>	<p>All persons other than companies of <u>Talukas-</u> Viramgam, Mandal, Detroj, Sanand, Bavla, Dholka, Dhandhuka and Daskroi of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).</p>
<p>ITO-Ward 3(2)(6), Ahmedabad</p> <p>PHONE : 079 - 26303533</p>	<p>All persons other than companies of <u>Municipal Wards-</u> Ramol-Hathijan, Vatva, Isanpur, Lambha, Ghodasar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).</p>
<p>ITO-Ward 3(2)(7), Ahmedabad</p> <p>PHONE : 079 -</p>	<p>All persons other than companies of <u>Municipal Wards-</u> Ramol-Hathijan, Vatva, Isanpur, Lambha, Ghodasar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).</p>
<p>ITO-Ward 3(2)(8), Ahmedabad</p> <p>PHONE : 079 -</p>	<p>All persons other than companies of <u>Municipal Wards-</u> Ramol-Hathijan, Vatva, Isanpur, Lambha, Ghodasar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20</p>

		Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(2)(9), Ahmedabad PHONE : 079 -	All persons other than companies of <u>Municipal Wards</u> - Ramol-Hathijan, Vatva, Isanpur, Lambha, Ghodasar with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(2)(10), Ahmedabad PHONE : 079 -	All persons other than companies of <u>Municipal Wards</u> - Ramol-Hathijan, Vatva, Isanpur, Lambha, Ghodasar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
Jt./Addl.CIT, RANGE 3(3), AHMEDABAD. Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26304807	AC/DCIT, CIRCLE 3(3), AHMEDABAD PHONE : 079 26304802	All persons other than companies of <u>Municipal Wards</u> - Vejalpur, Jodhpur, Bodakdev, Thaltej, Sarkhej, Nikol, Vastral, Odhav, Arbuda Nagar, Mahavir Nagar, Viratnagar of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(1), Ahmedabad PHONE : 079 - 26304772	All persons other than companies of <u>Municipal Wards</u> - Vejalpur, Jodhpur, Bodakdev, Thaltej, Sarkhej of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(2), Ahmedabad PHONE : 079 - 26304790	All persons other than companies of <u>Municipal Wards</u> - Vejalpur, Jodhpur, Bodakdev, Thaltej, Sarkhej of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(3), Ahmedabad PHONE : 079 - 26304785	All persons other than companies of <u>Municipal Wards</u> - Vejalpur, Jodhpur, Bodakdev, Thaltej, Sarkhej of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(4), Ahmedabad PHONE : 079 - 26304780	All persons other than companies of <u>Municipal Wards</u> - Vejalpur, Jodhpur, Bodakdev, Thaltej, Sarkhej with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the

		jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(5), Ahmedabad PHONE : 079 -		All persons other than companies of <u>Municipal Wards</u> - Vejalpur, Jodhpur, Bodakdev, Thaltej, Sarkhej of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(6), Ahmedabad PHONE : 079		All persons other than companies of <u>Municipal Wards</u> - Nikol, Vastral, Odhav of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(7), Ahmedabad PHONE : 079 -		All persons other than companies of <u>Municipal Wards</u> - Nikol, Vastral, Odhav of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(8), Ahmedabad PHONE : 079 -		All persons other than companies of <u>Municipal Wards</u> - Nikol, Vastral, Odhav of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(9), Ahmedabad PHONE : 079 - 26304791		All persons other than companies of <u>Municipal Wards</u> - Nikol, Vastral, Odhav with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(10), Ahmedabad PHONE : 079 - 26303517		All persons other than companies of <u>Municipal Wards</u> - Nikol, Vastral, Odhav of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(11), Ahmedabad PHONE : 079 -		All persons other than companies of <u>Municipal Wards</u> - Arbuda Nagar, Mahavir Nagar, Viratnagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
ITO-Ward 3(3)(12),		All persons other than companies of <u>Municipal Wards</u> - Arbuda Nagar, Mahavir Nagar,

	Ahmedabad PHONE : 079 -	Viratnagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(13), Ahmedabad PHONE : 079 -	All persons other than companies of <u>Municipal Wards</u> - Arbuda Nagar, Mahavir Nagar, Viratnagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(14), Ahmedabad PHONE : 079 - 26303109	All persons other than companies of <u>Municipal Wards</u> - Arbuda Nagar, Mahavir Nagar, Viratnagar with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 3(3)(15), Ahmedabad PHONE : 079 - 26303106	All persons other than companies of <u>Municipal Wards</u> - Arbuda Nagar, Mahavir Nagar, Viratnagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
Pr. CIT – 4, AHMEDABAD		Pratyaksh Kar Bhawan, Ahmedabad PHONE : 079 - 26302935
P.S. TO PCIT-4, A'BAD		PHONE : 079 - 26307246
ITO (HQ) OSD-4		PHONE : 079 - 26302836
ITO (TECH)-4		PHONE : 079 – 26306078
TRO 4, Ahmedabad		PHONE : 079 -
Range	Circle / Ward	AO wise Jurisdiction
Special RANGE 4, Ahmedabad		The cases assigned u/s 127 of the Act
Jt./Addl.CIT, RANGE 4(1), AHMEDABAD	AC/DCIT, CIRCLE 4(1)(1), AHMEDABAD PHONE : 079 - 26302807	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Ahmedabad District with names beginning with alphabets 'S' or 'U' or 'W' or 'Y' with income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries.
Pratyaksh Kar Bhawan,	AC/DCIT, CIRCLE 4(1)(2),AHMEDABAD	All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'T' or 'V' or 'X' or 'Z' with

<p>Ahmedabad</p> <p>PHONE : 079 - 26306257</p>	<p>PHONE : 079 - 26302716</p> <p>ITO-Ward 4(1)(1),Ahmedabad</p> <p>PHONE : 079 - 26302814</p> <p>ITO-Ward 4(1)(2),Ahmedabad</p> <p>PHONE : 079 - 26306267</p> <p>ITO-Ward 4(1)(3),Ahmedabad</p> <p>PHONE : 079 - 26306289</p> <p>ITO-Ward 4(1)(4),Ahmedabad</p> <p>PHONE : 079 - 26302836</p>	<p>income or loss above Rs.30 Lacs, their MDs, Directors, Secretaries.</p> <p>All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'SA' or 'SB' or 'SC' or 'SD' or 'SE' or 'SF' or 'SG' or 'SI' or 'T'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.</p> <p>All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'SJ' or 'SK' or 'SL' or 'SM' or 'SN' or 'SO' or 'SP' or 'SQ' or 'SR' or 'SS' or 'ST' or 'SU' or 'SV' or 'SW' or 'SX' or 'SY' or 'SZ'; with income or loss upto Rs.30 Lacs, their MDs, Directors.</p> <p>All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'SH'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.</p> <p>All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Ahmedabad District with names beginning with alphabets 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'; with income or loss upto Rs.30 Lacs, their MDs, Directors, Secretaries.</p>
<p>Jt./Addl.CIT, RANGE 4(2), AHMEDABAD</p> <p>Pratyaksh Kar Bhawan, Ahmedabad</p> <p>PHONE : 079 - 26302497</p>	<p>AC/DCIT, CIRCLE 4(2), AHMEDABAD</p> <p>PHONE : 079 - 26307245</p> <p>ITO-Ward 4(2)(1), Ahmedabad</p> <p>PHONE : 079 - 26306137</p>	<p>i) All persons other than companies of Ahmedabad District whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961 having total income or loss above Rs.20 Lacs.</p> <p>ii) All persons other than companies of Municipal Wards -Ghatlodia, Chandlodia, Gota of Ahmedabad District other than those having principal source of income from salary or falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) and having total income or loss above Rs.20 Lacs.</p> <p>i) All persons other than companies of Ahmedabad District whose name begin with any of the alphabet 'A' to 'D' and referred to in corresponding entry in item (a) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961 having total income or loss upto Rs.20 Lacs.</p> <p>ii) All persons other than companies of Municipal Wards -Ghatlodia, Chandlodia, Gota of Ahmedabad District whose name begin with any of the alphabet 'A' to 'D' other than those having principal source of income from salary or falling under the</p>

		jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) and having total income or loss upto Rs.20 Lacs.
ITO-Ward 4(2)(2), Ahmedabad PHONE : 079 - 26305476		i) All persons other than companies of Ahmedabad District whose name begin with any of the alphabet 'E' to 'K' and referred to in corresponding entry in item (a) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961 having total income or loss upto Rs.20 Lacs. ii) All persons other than companies of Municipal Wards -Ghatlodia, Chandlodia, Gota of Ahmedabad District whose name begin with any of the alphabet 'E' to 'K' other than those having principal source of income from salary or falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) and having total income or loss upto Rs.20 Lacs.
ITO-Ward 4(2)(3), Ahmedabad PHONE : 079 - 26307093		i) All persons other than companies of Ahmedabad District whose name begin with any of the alphabet 'L' to 'O' and referred to in corresponding entry in item (a) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961 having total income or loss upto Rs.20 Lacs. ii) All persons other than companies of Municipal Wards -Ghatlodia, Chandlodia, Gota of Ahmedabad District whose name begin with any of the alphabet 'L' to 'O' other than those having principal source of income from salary or falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) and having total income or loss upto Rs.20 Lacs.
ITO-Ward 4(2)(4),Ahmedabad PHONE : 02742- 26307243		i) All persons other than companies of Ahmedabad District whose name begin with any of the alphabet 'P' to 'R' and referred to in corresponding entry in item (a) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961 having total income or loss upto Rs.20 Lacs. ii) All persons other than companies of Municipal Wards -Ghatlodia, Chandlodia, Gota of Ahmedabad District whose name begin with any of the alphabet 'P' to 'R' other than those having principal source of income from salary or falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) and having total income or loss upto Rs.20 Lacs.
ITO-Ward		i) All persons other than companies of Ahmedabad District whose name begin

	4(2)(5),Ahmedabad PHONE : 079 26309178	with any of the alphabet 'S' to 'Z' and referred to in corresponding entry in item (a) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961 having total income or loss upto Rs.20 Lacs. ii) All persons other than companies of Municipal Wards -Ghatlodia, Chandlodia, Gota of Ahmedabad District whose name begin with any of the alphabet 'S' to 'Z' other than those having principal source of income from salary or falling under the jurisdiction of Addl. Jt.CIT, Range 1(3) (All Brokers and Sub Brokers) and having total income or loss upto Rs.20 Lacs.
Jt./Addl.CIT, BANASKANTHA RANGE (PALANPUR)	ACIT B K RANGE-PALANPUR PHONE : 02742- 258839	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Banaskantha District and their MDs, Directors, Secretaries, ii) All persons other than companies of Banaskantha District with income or loss above Rs.15 Lacs.
GATHAMAN GATE, PALANPUR - 385 001 PHONE : 02742- 258846	ITO WD (1), BK RANGE, PALANPUR PHONE 02742- 258756	i) All persons other than companies and cooperative societies of Palanpur Taluka of Banaskantha District whose name begin with any of the alphabet 'A' to 'R' and with income or loss upto Rs.15 Lacs ii) All persons other than companies of Palanpur Taluka of Banaskantha District having principal source of income from salary from other than Central and State Government and with income or loss upto Rs.15 Lacs
	ITO WD (2), BK RANGE, PALANPUR PHONE 02742- 258840	i) All persons other than companies and cooperative societies of Deesa Taluka of Banaskantha District whose name begin with any of the alphabet 'A' to 'N' and with income or loss upto Rs.15 Lacs. ii) All persons other than companies of Deesa Taluka of Banaskantha District having principal source of income from salary from other than Central and State Government and with income or loss upto Rs.15 Lacs.
	ITO WD (3), BK RANGE, PALANPUR PHONE : 02742- 258858	i) All persons other than companies and cooperative societies of Deodar, Bhabhar, Wav, Tharad and Dhanera Talukas of Banaskantha District with income or loss upto Rs.15 Lacs ii) All persons other than companies of Deodar, Bhabhar, Wav, Tharad and Dhanera Talukas of Banaskantha District having principal source of income from salary from other than Central and State Government and with income or loss upto Rs.15 Lacs.
	ITO WD (4), BK RANGE,	i) All persons other than companies and cooperative societies of Deesa Taluka of

	PALANPUR PHONE : 02742- 258748	Banaskantha District whose name begin with any of the alphabet 'O' to 'Z' and with income or loss upto Rs.15 Lacs. ii) All persons other than companies of Vadgam, Danta, Dantiwada, Kankrej and Amirgadh Talukas of Banaskantha District, with income or loss upto Rs.15 Lacs. iii) All persons other than companies of Vadgam, Danta, Dantiwada, Kankrej and Amirgadh Talukas of Banaskantha District having principal source of income from salary from other than Central and State Government and with income or loss upto Rs.15 Lacs.
	ITO WD (5), BK RANGE, PALANPUR PHONE : 02742- 258748	i) All persons other than companies of Palanpur Taluka of Banaskantha District whose name begin with any of the alphabet 'S' to 'Z' and with income or loss upto Rs.15 Lacs ii) All persons other than companies being cooperative societies of Palanpur, Deesa, Deodar, Bhabhar, Wav, Tharad, Dhanera, Vadgam, Danta, Dantiwada, Kankrej and Amirgadh Talukas of Banaskantha District with income or loss upto Rs.15 Lacs iii) All persons other than companies of Palanpur, Deesa, Deodar, Bhabhar, Wav, Tharad, Dhanera, Vadgam, Danta, Dantiwada, Kankrej and Amirgadh Talukas of Banaskantha District having principal source of income from salary from Central and State Government and with income or loss upto Rs.15 Lacs
Pr. CIT – 7, AHMEDABAD		NATUREVIEW BUILDING, Ahmedabad PHONE : 079 - 26580571
P.S. TO PCIT-7, A'BAD		PHONE : 079 - 26580571
ITO(TECH) TO PCIT-7		PHONE : 079 - 26587605
ITO (HQ) TO PCIT-7		PHONE : 079 – 26587480
AO & DDO		PHONE : 079 - 26586505
TRO 7, Ahmedabad		PHONE : 079 -
Range	Circle / Ward	AO wise Jurisdiction
Jt./Addl.CIT, RANGE 7(1), AHMEDABAD NATURE VIEW Bldg, Ahmedabad PHONE : 079 - 26584921	AC/DCIT, CIRCLE 7(1), AHMEDABAD PHONE : 079 - 26588382	All Individuals of Ahmedabad District, whose principal source of income is from "Salary" and who are employees and pensioners of : (i) Central Government, (ii) State Government, (iii) Government Undertakings, (iv) all corporations of Central and State Government, (v) Schools, outside Municipal Limits of Ahmedabad City and AUDA, other than primary schools run by TDOs and DDOs, (vi) any Bank including Banking Companies

		and (vii) any other employer not specifically mentioned elsewhere in this order. having income or loss above Rs.20 Lacs.
	ITO-Ward 7(1)(1), Ahmedabad PHONE : 079 - 26587306	All Individuals of Ahmedabad District, whose principal source of income is from "Salary" and who are employees and pensioners of : (i) Central Government, having income or loss upto Rs.20 Lacs.
	ITO-Ward 7(1)(2), Ahmedabad PHONE : 079 26581571	All Individuals of Ahmedabad District, whose principal source of income is from "Salary" and who are employees and pensioners of : (i) any Bank including Banking Companies having income or loss upto Rs.20 Lacs.
	ITO-Ward 7(1)(3), Ahmedabad PHONE : 079 - 26580709	All Individuals of Ahmedabad District, whose principal source of income is from "Salary" and who are employees and pensioners of : (i) State Government, (ii) Schools, outside Municipal Limits of Ahmedabad City and AUDA, other than primary schools run by TDOs and DDOs, having income or loss upto Rs.20 Lacs.
	ITO-Ward 7(1)(4), Ahmedabad PHONE : 079 - 26587254	All Individuals of Ahmedabad District, whose principal source of income is from Salary but who does not have any business income who are otherwise not Assesseees of other Wards and Circle of this Range, having income or loss upto Rs.20 Lacs.
	ITO-Ward 7(1)(5), Ahmedabad PHONE : 079 -	All Individuals of Ahmedabad District, whose principal source of income is from "Salary" and who are employees and pensioners of : (i) all corporations of Central and State Government, (ii) Government Undertakings, including ISRO, PRL, ONGC and medical services of State and Central Govt. including Civil Hospital, B.J Medical, Cancer Research, CGHS & ESIS. having income or loss upto Rs.20 Lacs.
Jt./Addl.CIT, RANGE 7(2), AHMEDABAD NATURE VIEW Bldg,	AC/DCIT, CIRCLE 7(2), AHMEDABAD PHONE : 079 - 26586963	All persons other than companies of Municipal Wards- Sardarnagar, Kubernagar, Krishnanagar, Thakkar Bapanagar, Saijpur-Bogha, Naroda, Naroda Road, Noble Nagar of Ahmedabad District with principal source of income other than Salary and with income or loss above Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 7(2)(1),	All persons other than companies of Municipal Wards- Sardarnagar, Kubernagar,

Ahmedabad PHONE : 079 - 26582015	Ahmedabad PHONE : 079 - 26585660	Krishnanagar, Thakkar Bapanagar, Saijpur-Bogha, Naroda, Naroda Road, Noble Nagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'A' to 'D' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 7(2)(2), Ahmedabad PHONE : 079 26578146	All persons other than companies of Municipal Wards- Sardarnagar, Kubernagar, Krishnanagar, Thakkar Bapanagar, Saijpur-Bogha, Naroda, Naroda Road, Noble Nagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'E' to 'K' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 7(2)(3), Ahmedabad PHONE : 079 - 26586626	All persons other than companies of Municipal Wards- Sardarnagar, Kubernagar, Krishnanagar, Thakkar Bapanagar, Saijpur-Bogha, Naroda, Naroda Road, Noble Nagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'L' to 'O' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 7(2)(4), Ahmedabad PHONE : 079 - 26587254	All persons other than companies of Municipal Wards- Sardarnagar, Kubernagar, Krishnanagar, Thakkar Bapanagar, Saijpur-Bogha, Naroda, Naroda Road, Noble Nagar with principal source of income other than Salary and with names beginning with alphabets 'P' to 'R' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
	ITO-Ward 7(2)(5), Ahmedabad PHONE : 079 -	All persons other than companies of Municipal Wards- Sardarnagar, Kubernagar, Krishnanagar, Thakkar Bapanagar, Saijpur-Bogha, Naroda, Naroda Road, Noble Nagar of Ahmedabad District with principal source of income other than Salary and with names beginning with alphabets 'S' to 'Z' with income or loss upto Rs.20 Lacs, Other than those falling under the jurisdiction of Addl. Jt.CIT, Range 1(3)(All Brokers and Sub Brokers) or falling under the jurisdiction of PCIT, Ahmedabad-4(All Professionals).
Jt./Addl.CIT, RANGE , SURENDRANAGAR Opp. Mela Maidan, Wadipura, Surendranagar –	AC/DCIT, CIRCLE Surendranagar PHONE -02752 285113	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Surendranagar District and their MDs, Directors, Secretaries, ii) All persons other than companies of Surendranagar District with income or loss above Rs.15 Lacs.
	ITO-Ward 1, Surendranagar PHONE : - 02752 285114	i) All persons other than companies of talukas Wadhwan, Patdi, Chuda,Chotila, Lakhtar, Dasada of Surendranagar District with income or loss upto Rs.15 Lacs having principal source of income other than Salary.

363001 PHONE -02752 285112		ii) or cases of talukas Wadhwan, Patdi, Chuda,Chotila, Lakhtar, Dasada of Surendranagar District where no return of income has been filed.
	ITO-Ward 2, Surendranagar PHONE : 02752 285115	i) All persons other than companies of Surendranagar Town of Surendranagar District with income or loss upto Rs.15 Lacs having principal source of income other than Salary. ii) or cases of Surendranagar Town of Surendranagar District where no return of income has been filed.
	ITO-Ward 3, Surendranagar PHONE : - 02752 285116	i) All persons other than companies of Dhrangdhara Taluka of District Surendranagar with income or loss upto Rs.15 Lacs. or cases of Dhrangdhara Taluka where no return of income has been filed. ii) And All persons other than companies of Surendranagar Town of Surendranagar District with income or loss upto Rs.15 Lacs having Salary as their principal source of income.
	ITO-Ward 4, Surendranagar PHONE : - 02752 285117	i) All persons other than companies of Talukas Sayla and Muli of District Surendranagar with income or loss upto Rs.15 Lacs. or cases of Talukas Sayla and Muli where no return of income has been filed. ii) And All persons other than companies of talukas Wadhwan, Patdi, Chuda,Chotila, Lakhtar, Dasada of Surendranagar District with income or loss upto Rs.15 Lacs having Salary as their principal source of income.
	ITO-Ward 5, Surendranagar PHONE : - 02752	i) All persons other than companies of Talukas Limbadi and Halvad of Surendranagar District with income or loss upto Rs.15 Lacs. ii) or cases of Talukas Limbadi and Halvad of Surendranagar District where no return of income has been filed.

Pr. CIT – GANDHINAGAR,		NATUREVIEW BUILDING, Ahmedabad
		PHONE : 079 - 26582650
P.S. TO PCIT-GANDHINAGAR		PHONE : 079 - 26581503
ITO (TECH), GANDHINAGAR		PHONE : 079 – 26580808
ITO (HQ), GANDHINAGAR		PHONE : 079 – 26580561
ITO (HQ) (OSD), GANDHINAGAR		PHONE : 079 – 26580149
AO & DDO		PHONE : 079 -
TRO, GANDHINAGAR		PHONE : 079 - 23242975
Range	Circle / Ward	AO wise Jurisdiction
Jt./Addl.CIT, RANGE	DCIT AC/DCIT, CIRCLE ,	i) All Persons being companies registered under the Companies Act, 2013 or under the

<p>Gandhinagar</p> <p>Addl. CIT, Gandhinagar Range, Room NO. 501, 5th Floor, Block No.14, Udh yog Bhavan, Sector-11, Gandhinagar, 382011</p> <p>L: 079-23242969</p>	<p>Room No.405, 4th Floor, Block No.14, Udh yog Bhavan, Sector-11, Gandhinagar, 382011</p> <p>L: 079-23242970</p>	<p>Companies Act, 1956 and having its registered office or principal place of business situated in the District of Gandhinagar ,excluding Kalol Taluka And Mansa Taluka of District Gandhinagar including Amrapur Village and their MDs, Directors, Secretaries with income or loss above Rs.20 Lacs.</p> <p>ii) All persons other than companies of District of Gandhinagar ,excluding Kalol Taluka and Mansa Taluka of District Gandhinagar including Amrapur Village with income or loss above Rs.15 Lacs.</p>
	<p>ITO Ward-1, Room No. 404, 4th Floor, Block No.14, Udh yog Bhavan, Sector-11, Gandhinagar, 382011</p> <p>L: 079-23242971</p>	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of District of Gandhinagar, excluding Kalol and Mansa Taluka and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs, whose name begin with any of the alphabet letters 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.</p> <p>ii) All persons other than companies of District of Gandhinagar, excluding Kalol and Mansa Taluka with income or loss upto Rs.15 Lacs, whose name begin with any of the alphabet letters 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.</p>
	<p>ITO Ward-2, Room No. 505, 5th Floor, Block No.14, Udh yog Bhavan, Sector-11, Gandhinagar, 382011</p> <p>L: 079-23242974</p>	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of District of Gandhinagar, excluding Kalol and Mansa Taluka and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs, whose name begin with any of the alphabet letters 'G or 'H' or 'I' or 'J' or 'K' or 'L'.</p> <p>ii) All persons other than companies of District of Gandhinagar, excluding Kalol and Mansa Taluka with income or loss upto Rs.15 Lacs, whose name begin with any of the alphabet letters 'G or 'H' or 'I' or 'J' or 'K' or 'L'.</p>
	<p>ITO Ward-3, Room No. 506, 5th Floor, Block No.14, Udh yog Bhavan, Sector-11, Gandhinagar, 382011</p> <p>L: 079-23242972</p>	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of District of Gandhinagar, excluding Kalol and Mansa Taluka and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs, whose name begin with any of the alphabet letters 'M or 'N' or 'O' or 'P' or 'Q' OR 'R'</p> <p>ii) All persons other than companies of District of Gandhinagar, excluding Kalol and Mansa Taluka with income or loss upto Rs.15 Lacs, whose name begin with any of the</p>

		alphabet letters 'M or 'N' or 'O' or 'P' or 'Q' OR 'R'
	ITO Ward-4, Room No. 403, 4 th Floor, Block No.14, Udhyog Bhavan, Sector-11, Gandhinagar, 382011 L: 079-23242976	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of District of Gandhinagar, excluding Kalol and Mansa Taluka and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs, whose name begin with any of the alphabet letters 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'</p> <p>ii) All persons other than companies of District of Gandhinagar, excluding Kalol and Mansa Taluka with income or loss upto Rs.15 Lacs, whose name begin with any of the alphabet letters 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'</p>
	ITO Ward-5, Room No. 407, 4 th Floor, Block No.14, Udhyog Bhavan, Sector-11, Gandhinagar, 382011 L: 079-23248528	<p>i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Mansa Taluka of District Gandhinagar including Amrapur Village and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs.</p> <p>ii) All persons other than companies of Mansa Taluka of District Gandhinagar including Amrapur Village with income or loss upto Rs.15 Lacs.</p>

Jt./Addl.CIT, RANGE MEHSANA Income tax Office, MEHSANA PHONE : 02762 - 249244	AC/DCIT, CIRCLE - 1, MEHSANA PHONE : - 02762- 259300	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of District of Mehsana (excluding Unjha, Visnagar, Kheralu, Vadnagar and Satlasana Talukas) And Kalol Taluka of District Gandhinagar and their MDs, Directors, Secretaries with income or loss above Rs.20 Lacs. ii) All persons other than companies of Talukas Mehsana, Kadi, Becharaji and Gozaria of Mehsana District and Kalol Taluka of Gandhinagar with income or loss above Rs.15 Lacs.
	ITO-Ward – 1, MEHSANA PHONE 02762 - 249241	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Mehsana Taluka of District of Mehsana and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs with names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I'. ii) All persons other than companies of Mehsana Taluka of Mehsana District with income or loss upto Rs.15 Lacs with names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I'.
	ITO-Ward – 2, MEHSANA PHONE : 02762- 230291	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Mehsana Taluka of District of Mehsana and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs with names beginning with any of the alphabets 'J' or 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'. ii) All persons other than companies of Mehsana Taluka of Mehsana District with income or loss upto Rs.15 Lacs with names beginning with any of the alphabets 'J' or 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
	ITO-Ward – 3, MEHSANA PHONE 02762- 230287	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Mehsana Taluka of District of Mehsana and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs with names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'. ii) All persons other than companies of Mehsana Taluka of Mehsana District with

		income or loss upto Rs.15 Lacs with names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
	ITO-Ward – 4, MEHSANA PHONE : 02762- 230292	i. All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of Kalol Taluka of District of Gandhinagar and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs. ii. All persons other than companies of Kalol Taluka of Gandhinagar District with income or loss upto Rs.15 Lacs'.
	ITO-Ward – 5, MEHSANA PHONE : 02762 - 249243	i. All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Kadi, Becharaji and Gozaria Talukas of District of Mehsana and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs. ii. All persons other than companies of Kadi, Becharaji and Gozaria Talukas of District of Mehsana with income or loss upto Rs.15 Lacs'.
Jt./Addl.CIT, RANGE PATAN Santokba Hall, 1st floor, Nr. Railway Station, Patan – 384265 PHONE : 02766 - 232100	DCIT, AC/DCIT, CIRCLE Patan Room No. 104, 1 st Floor, Santokba Hall, Rajmahel Road, Patan, PIN: 384265 Landline Number: 02766-221514	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the of District of Patan and Unjha, Visnagar, Vijapur, Kheralu, Vadnagar and Satlasana Talukas of Mehsana District and their MDs, Directors, Secretaries with income or loss above Rs.20 Lacs. ii) All persons other than companies of District of Patan and Unjha, Visnagar, Vijapur, Kheralu, Vadnagar and Satlasana Talukas of Mehsana District with income or loss above Rs.15 Lacs.
	ITO, Ward-1, Patan Room No. 103, 1 st Floor, Santokba Hall, Rajmahel Road, Patan, PIN: 384265 Landline Number: 02766-221338	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Patan Taluka of Patan District and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs with names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M'. ii) All persons other than companies of Patan Taluka of Patan District of Mehsana with income or loss upto Rs.15 Lacs with names beginning with any of the alphabets 'A' or 'B' or

		'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M'.
Ward – 2, PATAN PHONE : 02762- 221570	i. All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Patan Taluka of Patan District and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs with names beginning with any of the alphabets 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'. ii. All persons other than companies of Patan Taluka of Patan District of Mehsana with income or loss upto Rs.15 Lacs with names beginning with any of the alphabets 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.	
ITO-Ward – 3, PATAN PHONE 02766- 226260	i) All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Chanasma, Sami, Harij, Radhanpur and Santalpur Talukas of Patan District and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs. ii) All persons other than companies of Chanasma, Sami, Harij, Radhanpur and Santalpur Talukas of Patan District of Mehsana with income or loss upto Rs.15 Lacs.	
ITO-Ward – 4, UNJHA PHONE : 02766-	i. All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Unjha, Kheralu, Vadnagar and Satlasana Talukas of Mehsana District and Sidhpur Taluka of Patan District and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs. ii. All persons other than companies of Unjha, Kheralu, Vadnagar and Satlasana Talukas of Mehsana District and Sidhpur Taluka of Patan District with income or loss upto Rs.15 Lacs.	
ITO-Ward – 5, PATAN PHONE : 02766 -	i. All Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Visnagar and Vijapur Talukas of Mehsana District and their MDs, Directors, Secretaries with income or loss upto Rs.20 Lacs. ii. All persons other than companies of Visnagar and Vijapur Talukas of Mehsana District with income or loss upto Rs.15 Lacs.	

CCIT Charge: CCIT, Vadodara, 1 st Floor, Aayakar Bhavan, Annexe Building, Race Course Circle, Vadodara. Tel.: 0265-2323691		
Pr. CIT Charge: Pr. CIT-1, Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara		
Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number)	Ward/Circle(Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Special Range-1, Vadodara		The cases assigned u/s 127 of the Act
Range -1(1), Addl. CIT, Vadodara. 1 st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2337855	DC/ACIT, Circle-1(1)(1), Vadodara. 1 st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2345642 & 2326289	(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Vadodara and Chhotaudepur, Gujarat and whose last declared income or loss exceeds Rs.20 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961. (b) Persons being individual referred to in para (d) below. (c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabet A or B or C or D or G. (d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).
	DC/ACIT, Circle-1(1)(2), Vadodara. 1 st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2342283	(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Vadodara and Chhotaudepur, Gujarat and whose last declared income or loss exceeds Rs.20 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961. (b) Persons being individual referred to in para (d) below. (c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabet E or F or H or I or J or K or L. (d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).
	ITO, Ward-1(1)(1), Vadodara 1 st Floor, Aayakar Bhavan, Race Course Circle, Vadodara.	(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Vadodara and Chhotaudepur, Gujarat and whose last declared income or loss is upto Rs.20 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.

		<p>(b) Persons being individual referred to in para (d) below.</p> <p>(c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabet A or B or C.</p> <p>(d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	<p>ITO, Ward-1(1)(2), Vadodara 1st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2345641</p>	<p>(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Vadodara and Chhotaudepur, Gujarat and whose last declared income or loss is upto Rs.20 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b) Persons being individual referred to in para (d) below.</p> <p>(c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabet D or E or F.</p> <p>(d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	<p>ITO, Ward-1(1)(3), Vadodara 1st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2325417</p>	<p>(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Vadodara and Chhotaudepur, Gujarat and whose last declared income or loss is upto Rs.20 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b) Persons being individual referred to in para (d) below.</p> <p>(c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabet G or H or I.</p> <p>(d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	<p>ITO, Ward-1(1)(4), Vadodara 1st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2342515</p>	<p>(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the district of Vadodara and Chhotaudepur, Gujarat and whose last declared income or loss is upto Rs.20 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b) Persons being individual referred to in para (d) below.</p>

		<p>(c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabet J or K or L.</p> <p>(d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
<p>Jt. CIT, Range -1(2), Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-2340259</p>	<p>DC/ACIT, Circle-1(2), Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-2345630</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in the cases and classes of cases assessed/assessable in Ward-1(2)(1), 1(2)(2), 1(2)(3), 1(2)(4) and 1(2)(5), Vadodara. and whose last declared income or loss exceeds Rs.15 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area as mentioned in para (a) above and; whose last declared income or loss exceeds Rs.15 lacs, before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961</p> <p>(c) All cases of persons referred to in corresponding entries in para (a) and (b) above, other than cases whose principal source of income is "Salary".</p>
	<p>ITO, Ward-1(2)(1), Vadodara 1st Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2325439</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within (i) the Municipal limit of Vadodara city on western side of Vadodara-Mumbai main Railway line including the areas with the name of Vadodara Railway station, Alkapuri, Arunoday society and Kunj society, (ii) localities of Dairy Road, Danteshwar, GIDC Makarpura/ Makarpura, Lal Baug, Manjalpur & Tarsali and (iii) localities of Talukas of Vadodara namely- Bajwa, Chhani, Dashrath, Karachia, Nandesari, Maneja, Padamla, Por, Ramangamdi, Ranoli, Samiala, Bhaili, Sokhada & Varnama and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (i), (ii) or (iii) of para (a) above and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) All cases of persons referred to in corresponding entries in para (a) and (b) above, other than cases whose principal source of income is "Salary", within the territorial area mentioned in item (i) of para (a).</p>

		(d) All cases of persons referred to in corresponding entries in para (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in item (ii) or (iii) of para (a).and whose names start with alphabets A to M.
	ITO, Ward-1(2)(2), Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-2335569	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within (i) the localities of R.C. Dutt Road, Race course Circle, Jetalpur Road (North Side) and (ii) Dairy Road, Danteshwar, GIDC Makarpura/Makarpura, Lal Baug, Manjalpur & Tarsali (iii) the localities of Taluka of Vadodara namely – Bajwa, Chhani, Dashrath, Karachia, Nandesari, Maneja, Padamla, Por, Ramangamdi, Ranoli, Samiala, Bhaili, Sokhada & Varnamand; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) above, and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) All cases of persons referred to in corresponding entries in paras (a) and (b), other than cases whose principal source of income is "Salary", within the territorial area mentioned in item (i) of para (a) and whose names start with alphabets A to M.</p> <p>(d) All cases of persons referred to in corresponding entries in para (a) and (b), other than cases whose principal source of income is "Salary", within the territorial area mentioned in items (ii) & (iii) of para (a) and whose names start with alphabets N to R.</p>
	ITO, Ward-1(2)(3), Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-2345632	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing in the Vadodara city within the localities of Atladra, Old Padra Road, Gadapura, Diwalitpura, Tandlaja, Vasna Road, Kalali, Chhani Jakat Naka/Chhani Road, Fatehgunj, Gorwa/Refinery Road, Panchavati, Kadak Bazar, Navayard, Pratapgunj, S.T. Depot, Sayajigunj and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is as per para (a) above and; whose</p>

		<p>last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) All cases of persons referred to in corresponding entries in paras (a) and (b) above other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a) above.</p> <p>(d) All cases of persons referred to in corresponding entries in paras (a) and (b) above other than cases whose principal source of income is "Salary", within the territorial area mentioned in in para (a) above and whose names start with alphabets A to M</p>
	<p>ITO, Ward-1(2)(4), Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2325437</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing in the Vadodara city within the localities of (i) Akota, Gotri Road, Jetalpur Road (South side), Mujmahuda, Sewasi, T B Hospital & (ii) Chhani Jakat Naka/ Chhani Road, Fatehgunj, Gorwa/Refinery Road/Panchvati, Kadak Bazar, Navayard, Pratapgunj, S T Depot and Sayajigunj and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in paras (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in paras (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)(i) and whose names start with alphabets A to P.</p> <p>(d) All cases of persons referred to in corresponding entries in paras (a) or (b) above, other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)(ii) and whose names start with alphabets N to R.</p>
	<p>ITO, Ward-1(2)(5), Vadodara 2nd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2345637</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing in the City of Vadodara localities with the name of:- (i) R.C. Dutt Road, Race course Circle & Jetalpur Road (North Side) (ii) Dairy Road, Danteshwar, GIDC, Makarpura/ Makarpura, Lal Baug, Manjalpur, Tarsali, Chhani Jakat Naka, Chhani Road, Fatehgunj, Gorwa/Refinery Road /Panchvati, Kadak Bazar, Navayard , Pratapgunj, S T Depot & Sayajigunj (iii) Akota, Gotri Road, Jetalpur Road(South side), Mujmahuda, Sewasi & T B Hospital or (iv) in the localities</p>

		<p>of Taluka of Vadodara namely- Bajwa, Chhani, Dashrath, Karachia Nandesari, Maneja, Padamla, Por, Ramangamdi, Ranoli, Samiala, Bhaili, Sokhada & Varnama and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) and (b), other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)(i) and whose names start with alphabets N to Z.</p> <p>(d)All cases of persons referred to in corresponding entries in para (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)(ii) and whose names start with alphabets S to Z.</p> <p>(e)All cases of persons referred to in corresponding entries in para (a) and (b) above, other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)(iii) and whose names start with alphabets Q to Z.</p> <p>(f)All cases of persons referred to in corresponding entries in paras (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)(iv) and whose names start with alphabets S to Z.</p>
<p>Addl.CIT, Range -1(3), Vadodara 3rd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-2338153</p>	<p>DC/ACIT, Circle-1(3), Vadodara 3rd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-2345629</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing in the Talukas of the District of Anand viz. (i) Petlad (ii) Khambhat (iii) Borsad (iv) Tarapur (v) Sojitra (vi) Ankalav and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) above and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the</p>

		<p>Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(d)Persons being individual referred to in para (b) above.</p> <p>(e)Persons other than companies deriving income from sources other than income from business or profession and residing in the City of Vadodara , localities with the name of (i) Ellora Park (ii)Subhanpura (iii)Sama (iv)Sama Savli Road (v) Nizampura (vi) Pensionpura (vii) Samta & Talukas of District of Vadodara with the name of – Padra, Sinor, Dabhoi , Savli and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(f)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (f) and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(g)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(h)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (g).</p> <p>(i)All cases of persons referred to in corresponding entries in paras (e) and (f) other than cases whose principal source of income is "Salary".</p>
	<p>ITO, Ward-1(3)(1), Vadodara 3rd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2342486</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the City of Vadodara , localities with the name of (i) Ellora Park (ii)Subhanpura (iii)Sama (iv)Sama Savli Road (v) Nizampura (vi) Pensionpura (vii) Samta or Talukas of District of Vadodara with the name of – Padra, Sinor, Dabhoi, Savli and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax</p>

		Act, 1961; or cases where no return of income has been filed. (c) All cases of persons referred to in corresponding entries in paras (a) and (b) above other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a), and whose names start with alphabets A to H.
	ITO, Ward-1(3)(2), Vadodara 3rd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2325296	(a) Persons other than companies deriving income from sources other than income from business or profession and residing in localities of Vadodara City with the name of (i) Ellora Park (ii) Subhanpura (iii) Sama (iv) Sama Savli Road (v) Nizampura (vi) Pensionpura (vii) Samta & Talukas of District of Vadodara with the name of – Padra, Sinor, Dabhoi, Savli and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (c) All cases of persons referred to in corresponding entries in paras (a) and (b) above other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a) and whose names start with alphabets I to R.
	ITO, Ward-1(3)(3), Vadodara 3rd Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2344619	(a) Persons other than companies deriving income from sources other than income from business or profession and residing in localities of Vadodara City with the name of (i) Ellora Park (ii) Subhanpura (iii) Sama (iv) Sama Savli Road (v) Nizampura (vi) Pensionpura (vii) Samta & Talukas of District of Vadodara with the name of – Padra, Sinor, Dabhoi, Savli and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in paras (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (c) All cases of persons referred to in corresponding entries in paras (a) and (b) above, other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a), and whose names start with alphabets S to Z.
	ITO, Ward-1(3)(1), Petlad.	(a) Persons other than companies deriving income from sources other than income

	<p>R K Building Near Railway Station, Petlad Tel. 02697-222093</p>	<p>from business or profession and residing in the Talukas of the District of Anand viz. (i) Petlad (ii) Khambhat (iii) Tarapur (iv) Sojitra and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c) above.</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-1 (3)(2), Petlad R K Building Near Railway Station, Petlad. Tel. 02697-225990</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the Talukas of the District of Anand viz. (i) Borsad (ii) Ankalav and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p>

		<p>(d) Persons being individual referred to in para (f) below.</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c) above.</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in paras (a), (b) and (c) above.</p>
Pr. CIT Charge: Pr. CIT-2, Vadodara, 2 nd Floor, Aayakar Bhavan, Annexe Building, Race Course Circle, Vadodara, Tel. 0265- 2358558 & 2325211.		
Special Range-2, Vadodara		The cases assigned u/s 127 of the Act
<p>Joint CIT, Range- 2(1), Vadodara. 4th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2340640</p>	<p>DC/ACIT, Circle-2(1)(1), Vadodara. 4th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2345621</p>	<p>(a)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in District of Vadodara and Chhotaudepur and whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons being individual referred to in para (d) below.</p> <p>(c)All cases of Companies mentioned in para (a) whose names begin with any of the alphabets S or T or U or V.</p> <p>(d)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	<p>DC/ACIT, Circle-2(1)(2), Vadodara 4th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265-</p>	<p>(a) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in District of Vadodara and Chhotaudepur and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b) Persons being individual referred to in para (d) below.</p> <p>(c) All cases of Companies mentioned in para (a) whose names begin with any of the alphabets M or N or O or P or Q or R or W or X or Y or Z.</p> <p>(d) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	<p>ITO, Ward-2(1)(1), Vadodara 4th Floor, Aayakar Bhavan, Race Course Circle,</p>	<p>(a)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Vadodara and Chhotaudepur and; whose last declared</p>

	Vadodara. Tel. 0265- 2337126	<p>income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons being individual referred to in para (d) below.</p> <p>(c)All cases of Companies mentioned in para (a) whose names begin with any of the alphabet M or N or O;</p> <p>(d)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	ITO, Ward-2(1)(2), Vadodara 4th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2325567	<p>(a)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Vadodara and Chhotaudepur and whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons being individual referred to in para (d) below.</p> <p>(c)All cases of Companies mentioned in para (a) whose names begin with any of the alphabet P or Q or R;</p> <p>(d)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	ITO, Ward-2(1)(3), Vadodara 4th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel. 0265- 2345620	<p>(a)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the District of Vadodara and Chhotaudepur and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons being individual referred to in para (d) below.</p> <p>(c)All cases of Companies mentioned in para (a) whose names begin with any of the alphabet S.</p> <p>(d)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
	ITO, Ward-2(1)(4), Vadodara. 4th Floor, Aayakar Bhavan,	<p>(a)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of</p>

	<p>Race Course Circle, Vadodara. Tel. 0265-</p>	<p>business in the District of Vadodara and Chhotaudepur and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons being individual referred to in para (d) below.</p> <p>(c)All cases of Companies mentioned in para (a) whose names begin with any of the alphabet T to Z;</p> <p>(d)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (c).</p>
<p>Addl.CIT Anand Range, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand Tel.:02692-266159.</p>	<p>ACIT, Anand Circle, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand. Tel.:02692- 266161.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas Talukas of District of Anand except the Talukas of Petlad, Borsad, Khambhat, Tarapur, Sojitra and Anklav and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a); and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(d)Persons being individual referred to in para (f) below.</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e) above.</p>
	<p>ITO, Ward- 1, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the town of Anand excluding Sardargunj Area; and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases</p>

	Tel.:02692-240699.	<p>where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f) below.</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c), other than cases whose principal source of income is "Salary"; and whose names start with alphabets A to M.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e) above.</p>
	ITO, Ward-2, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand. Tel.:02692-267590.	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the area of (i) Anand Taluka excluding Anand Town, Vasad Town & villages of Sandeshwar, Bakrol, Vallabh Vidyanagar (Excluding V U Nagar) & Umreth Taluka excluding Umreth Town and whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p>

		<p>(d) Persons being individual referred to in para (f) below.</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary".</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p> <p>(g) All Cases assessed/assessable under the territorial jurisdiction of Anand Range, Anand except the asseessees falling under the jurisdiction of Ward-1, 3, 4 and 5, Anand.</p>
	<p>ITO, Ward- 3, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand. Tel.:02692- 267689.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing in the territorial areas of (i) Sardar Gunj of Anand (ii) Villages of Sandeshwar, Bakrol and Vallabh Vidyanagar excluding Vithal Udyognagar (iii) Vasad town of Anand Taluka (iv) Umreth Town of Anand Taluka and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f) below.</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c), other than cases whose principal source of income is "Salary", and whose names start with alphabets A to L.</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>

	<p>ITO, Ward-4, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand. Tel.:02692- 243669.</p>	<p>(g)All the cases or persons referred to in corresponding para (a) whose principal source of income is "Salary".</p> <p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas of (i) Sardar Gunj of Anand (ii) Villages of Sandeshwar, Bakrol and Vallabh Vidyanagar excluding Vithal Udyognagar (iii) Vasad town of Anand Taluka (iv) Umreth Town of Anand Taluka and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (g) below.</p> <p>(e)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Anand District except Talukas of Anand, Petlad, Borsad, Khambhat, Tarapur, Sojitra and Anklav and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(f)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary", and whose names start with alphabets M to Z.</p> <p>(g)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (f).</p> <p>(h)All the cases or persons referred to in corresponding para (e) whose principal source of income is "Salary".</p>
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	<p>ITO, Ward-5, Anand. Income-tax Office, S.P. Complex, Mayfair Road, Anand. Tel.:02692-</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the town of Anand excluding Sardargunj Area and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f) below.</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c), other than cases whose principal source of income is "Salary"; and whose names start with alphabets N to Z.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e) above.</p>
<p>Addl. CIT, Kheda Range, Kheda. Income-tax Office, Pij Road, Gitanjali Crossing, Nr. Prakashnagar, Nadiad, Dist.- Kheda. Tel.:0268- 2569571</p>	<p>ACIT, Kheda Circle, Nadiad. Income-tax Office, Pij Road, Gitanjali Crossing, Nr. Prakashnagar, Nadiad, Dist.- Kheda Tel.:0268-2553590</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Talukas of District of Kheda and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the</p>

		<p>Income tax Act, 1961.</p> <p>(d)Persons being individual referred to in para (f) below.</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-1, Nadiad. Income-tax Office, Pij Road, Gitanjali Crossing, Nr. Prakashnagar, Nadiad, Dist.- Kheda Tel.:0268- 2555390</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the area of (i) Municipal Wards 2, 3, 4, 5, 6, 9 & 12 of Nadiad Town and (ii) Nadiad Taluka except Nadiad Town and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f) below.</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary" and whose names start with alphabets A to M.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward- 2, Nadiad. Income-tax Office, Pij Road, Gitanjali Crossing, Nr.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing In the area of Municipal Wards of Nadiad Town except Municipal Wards 2, 3, 4, 5, 6, 9 and and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter</p>

	<p>Prakashnagar, Nadiad, Dist.- Kheda Tel.:0268- 2555890</p>	<p>VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (g) below.</p> <p>(e)Persons being individuals deriving income from sources other than income from business or profession and residing in the all Talukas of District of Kheda and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(f)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary", and whose names start with alphabets A to K.</p> <p>(g)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (f).</p> <p>(h)All the cases or persons referred to in corresponding para (e) whose principal source of income is "Salary", and whose names start with alphabets A to K.</p>
	<p>ITO, Ward- 3, Nadiad. Income-tax Office, Pij Road, Gitanjali Crossing, Nr. Prakashnagar, Nadiad, Dist.- Kheda Tel.:0268- 2557890</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in Talukas of Kheda District except Nadiad Taluka and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs</p>

		<p>before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f) below.</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary".</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-4, Nadiad. Income-tax Office, Pij Road, Gitanjali Crossing, Nr. Prakashnagar, Nadiad, Dist.- Kheda Tel.:0268- 2532460.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing in the territorial area of Municipal Wards of Nadiad Town except Municipal Wards 2, 3, 4, 5, 6, 9 and 12 and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (g).</p> <p>(e)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of all Talukas of District of Kheda and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases</p>

		<p>where no return of income has been filed.</p> <p>(f)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary", and whose names start with alphabets L to Z.</p> <p>(g)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p> <p>(h)All the cases or persons referred to in corresponding para (e) whose principal source of income is "Salary", and whose names start with alphabets L to Z.</p>
	<p>ITO, Ward-5, Nadiad. Income-tax Office, Pij Road, Gitanjali Crossing, Nr. Prakashnagar, Nadiad, Dist.- Kheda Tel.:0268- 2556860</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of (i) Municipal Wards 2, 3, 4, 5, 6, 9 & 12 of Nadiad Town and (ii) Nadiad Taluka except Nadiad Town and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary"; and whose names start with alphabets N to Z.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
<p>Pr. CIT Charge: Pr. CIT-3, Vadodara, 2nd Floor, Aayakar Bhavan, Annexe Building, Race Course Circle, Vadodara. Tel.:0265- 2338003</p>		
<p>Addl. CIT, Range - 3(1), Vadodara.</p>	<p>ACIT, Circle-3(1), Vadodara.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas falling under the</p>

<p>5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara Tel.:0265- 2345638</p>	<p>5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel.:0265- 2345618.</p>	<p>jurisdiction of Addl./ Jt. CIT, Range-3(1), Vadodara (i.e. areas mentioned in the cases and classes of cases assessed/assessable in Ward-3(1)(1), 3(1)(2), 3(1)(3), 3(1)(4) and 3(1)(5), Vadodara; and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)</p>
	<p>ITO, Ward-3(1)(1), Vadodara. 5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel.:0265- 2337567.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of (i) Ajwa Road, (ii) Ayurvedic College, (iii) Chokhandi, (iv) Dabhi Faliya, (v) Dabhoi Road, (vi) Gajrawadi, (vii) Haran Khana, (viii) Jahangirpura, (ix) Jawahar Society, (x) Mogalwada, (xi) Nani shak Market, (xii) Panigate, (xiii) pratapnagar, (xiv) Ranmukteshwar, (xv) Sardar Estate, (xvi) Vijay society (E) (xvii) Wadi, (xviii) Waghodia Road, (xix) Yamuna Mill Road and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a)</p>
	<p>ITO, Ward-3(1)(2), Vadodara. 5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel.:0265- 2345611.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of (i) Amdavadi Pole, (ii) GPO,(iii) Gandhi Nagargruh; (iv) Hajratpaga,(v) Kalamandir, (vi) Karelibaug, (vii) Kirti Tower,(viii) Kothi, (ix) Mangal Bazar (W), (x) Nagarwada, (xi) Padmavti Centre (xii) Raopura, (xiii) Salatwada, (xiv) Sardar Bhavan,(xv) Sursagar, (xvi) Vinoba Bhawe Road, (xvii) VIP Road (xviii) Bhutdi Zampa and; whose last</p>

		<p>declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the area of para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a); and whose names start with alphabets A to M.</p>
	<p>ITO, Ward-3(1)(3), Vadodara 5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel.:0265- 2325581.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of (i) Bagikhana (ii) Bajwada,(iii) Bakrawadi, (iv) Baranpura,(v) Chhipwad, (vi) City Police,(vii) Dandia Bazar, (viii) Gendigate, (ix) Ghadiali Pole,(x) Jayratna Building, (xi) Khanderao Market, (xii) Kharwa Wad, (xiii) Laheripura, (xiv) M G Road, (xv) Madanzampa, (xvi) Mandvi,(xvii) Mangal Bazar (E),(xviii) Mehta Pole,(xix) Narsinhji Pole, (xx) Navapura,(xxi) Nazarbaug, (xxii) Patthar Gate, (xxiii) PG Textile Mill, (xxiv) Polo Ground, (xxv) R V Desai Road, (xxvi) Rajmahal Road, (xxvii) Sant Kabir Road, (xxviii) Shiyapura, (xxix) Siddhnath Road (xxx) Vijay Society (W) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) and (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a).</p>
	<p>ITO, Ward-3(1)(4), Vadodara 5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel.:0265- 2325597.</p>	<p>(a). Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of (i) Adania Pole, (ii) Bahadurpur,(iii) Bapod (iv) Nava Bazar,(v) Fatehpura, (vi) Harni/Harni Village,(vii) Harni Road,(viii) Hathikhana,(ix) Kalupura,(x) Lal Akhada,(xi) Warasiya(xii) Yakutpura and all Talukas of Chhotaudepur District and Waghodia & Karjan Taluka of Vadodara District and; whose last declared income or loss is upto Rs.15 lacs</p>

		<p>before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) or (b) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a).</p>
	<p>ITO, Ward-3(1)(5), Vadodara 5th Floor, Aayakar Bhavan, Race Course Circle, Vadodara. Tel.:0265- 2354921.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of (i) Amdavadi Pole, (ii) GPO,(iii) Gandhi Nagargruh; (iv) Hajratpaga,(v) Kalamandir, (vi) Karelibaug, (vii) Kirti Tower, (viii) Kothi, (ix) Mangal Bazar (W), (x) Nagarwada, (xi) Padmavti Centre (xii) Raopura, (xiii) Salatwada, (xiv) Sardar Bhavan,(xv) Sursagar, (xvi) Vinoba Bhave Road, (xvii) VIP Road (xviii) Bhutdi Zampa and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)All cases of persons referred to in corresponding entries in para (a) other than cases whose principal source of income is "Salary", within the territorial area mentioned in para (a), and whose names start with alphabets N to Z.</p> <p>(d)All Cases assessed/assessable under the territorial jurisdiction of Range-1(2), 1(3) and 3(1), Vadodara, except the cases falling under the jurisdiction of Ward-1(2)(1), 1(2)(2), 1(2)(3), 1(2)(4), 1(2)(5), 1(3)(1), 1(3)(2), 1(3)(3), 3(1)(1), 3(1)(2), 3(1)(3) and 3(1)(4), Vadodara.</p>
<p>Addl. CIT, Bharuch Range, Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda,</p>	<p>DCIT, Bharuch Circle-1, Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda,</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of all Talukas of District of Bharuch except Taluka of Ankleshwar; and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p>

<p>Bharuch-392001. Tel.:02642-260499</p>	<p>Bharuch-392001. Tel.:02642-263882.</p>	<p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(d) Persons being individual referred to in para(f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e)</p>
	<p>ITO, Ward- 1(1), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642-263881.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Erstwhile Municipal Wards A-1, A-2, B & C of Bharuch City and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and</p>

		<p>(c); other than cases whose principal source of income is "Salary", and whose names start with alphabets A to H.</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward- 1(2), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 222506.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Erstwhile Municipal Wards A-1, A-2, B & C of Bharuch City and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary", and whose names start with alphabets I to R.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-1(3), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 251199</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Erstwhile Municipal Wards A-1, A-2, B & C of Bharuch City and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax</p>

		<p>Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c) ; other than cases whose principal source of income is "Salary", and whose names start with alphabets S to Z.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e)</p>
	<p>ITO, Ward-1 (4), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642-263881.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Bharuch city except Erstwhile Municipal Wards A-1, A-2, B & C of Bharuch City and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para(a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary".</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or</p>

	<p>ITO, Ward-1(5), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 263883.</p>	<p>Secretary in the Companies referred to in corresponding entry in para (e)</p> <p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of all Talukas of District of Bharuch except Ankaleshwar & Bharuch City and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area as mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (g).</p> <p>(e)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of all Talukas of District of Bharuch except Taluka of Ankleshwar and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(f)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary".</p> <p>(g)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (f).</p> <p>(h)All the cases or persons referred to in corresponding para (e) whose principal source of income is "Salary"</p>
<p>Addl. CIT, Bharuch Range-2, Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda,</p>	<p>DCIT, Bharuch Circle-2, Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda,</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of all Talukas of District of Narmada and Ankleshwar Taluka and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p>

<p>Bharuch-392001. Tel.:02642-242220.</p>	<p>Bharuch-392001. Tel.:02642-263882.</p>	<p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) ; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward- 2(1), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642-242230.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of GIDC, Ankaleshwar and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and</p>

		<p>(c) ; other than cases whose principal source of income is "Salary", and whose names start with alphabets A to H.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward- 2(2), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 242222.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of GIDC, Ankaleshwar and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c) ; other than cases whose principal source of income is "Salary", and whose names start with alphabets I to R.</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-2(3), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 242227.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of GIDC, Ankaleshwar and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax</p>

		<p>Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c) ; other than cases whose principal source of income is "Salary", and whose names start with alphabets S to Z.</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-2(4), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 242223.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Ankaleshwar Taluka, except GIDC, Ankaleshwar and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary".</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>

	<p>ITO, Ward-2(5), Bharuch. Income-tax Office, Station Road, Hari Kunj Building, Above Bank of Baroda, Bharuch-392001. Tel.:02642- 242228.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Narmada District and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (g).</p> <p>(e)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of all Talukas of District of Narmada and Ankleshwar Taluka and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(f)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c); other than cases whose principal source of income is "Salary".</p> <p>(g)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (f).</p> <p>(h) All the cases or persons referred to in corresponding para (e) whose principal source of income is "Salary"</p>
<p>Addl. CIT, Panchmahal Range, Godhra. Income-tax Office, Civil Lines Road, Godhara-389001. Dist.- Panchmahal. Tel.:02672-251947.</p>	<p>DCIT, Panchmahal Circle, Godhra. Income-tax Office, Civil Lines Road, Godhara-389001. Dist.- Panchmahal. Tel.:02672- 251948.</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of All Talukas of Districts of Panchmahals, Dahod and Mahisagar and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons other than companies deriving income from business or profession and</p>

		<p>whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss exceeds Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-1, Godhra. Income-tax Office, Civil Lines Road, Godhara-389001. Dist.- Panchmahal. Tel.:02672- 243217</p>	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Talukas of Shahera, Morva (Hadaf) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Godhra city and Godhra Taluka; and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p>

		<p>(e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (d) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(f) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (d) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(g) Persons being individual referred to in para (j).</p> <p>(h) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(i) All the cases of persons referred to in corresponding entries in paras (d), (e) and (f); and whose names start with alphabets A to M.</p> <p>(j) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in paras (h) and (i).</p>
	<p>ITO, Ward-2, Godhra. Income-tax Office, Civil Lines Road, Godhara-389001. Dist.- Panchmahal. Tel.:02672- 248717</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Talukas of Panchmahal District except Godhra, Shahera and Morva (Hadaf) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p>

		<p>(d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Godhra city and Godhra Taluka; and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (d) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(f) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (d) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(g) Persons being individual referred to in para (j).</p> <p>(h) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(i) All the cases of persons referred to in corresponding entries in paras (d), (e) and (f) whose names start with alphabets N to Z.</p> <p>(j) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in paras (h) and (i).</p>
	<p>ITO, Ward-1, Dahod. Income-tax Office, Silver Plaza, Station Road, Dahod. Tel.:02673- 249147.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Dahod City and Dahod Taluka and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p>

		<p>(c) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) ; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward-2, Dahod. Income-tax Office, Silver Plaza, Station Road, Dahod. Tel.:02673- 249148.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of Dahod District except Dahod City and Dahod Taluka and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d) Persons being individual referred to in para (f).</p> <p>(e) All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f) All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
	<p>ITO, Ward, Lunawada. Subheksha Hospital Building,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area of District of Mahisagar and; whose last declared income or loss is upto Rs.15 lacs before</p>

	<p>Modasa Road, Lunawada, Dist.- Mahisagar.</p>	<p>exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in para (a) and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(c)Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in para (a) and; whose last declared income or loss is upto Rs.20 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(d)Persons being individual referred to in para (f).</p> <p>(e)All the cases of persons referred to in corresponding entries in paras (a), (b) and (c).</p> <p>(f)All cases of individuals being the Managing Director or Director or Manager or Secretary in the Companies referred to in corresponding entry in para (e).</p>
<p>Pr. CIT Charge: Pr. CIT-4, Vadodara. 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325376 & 2312826.</p>		
<p>Addl. CIT, Range-4(1), Vadodara. 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325379 & 2312835</p>	<p>DCIT, Circle-4(1), Vadodara. 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2327326.</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur, and are employees of State or Central Government of Districts of Vadodara & Chhotaudepur, and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(b)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in para (a) and are Employees of Government Corporations or Government Undertakings or RIL/ ONGC/ IOC/ VMC/ GSFC/ LIC/ MGVCL or Educational Institutions (other than M. S. University) of Districts of Vadodara & Chhotaudepur and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961.</p> <p>(c)All cases of persons referred to in corresponding paras (a) and (b) whose principal source of income is "Salary".</p>

	<p>ITO, Ward-4(1)(1), Vadodara. 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325598</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur, and are employees of State or Central Government of Districts of Vadodara & Chhotaudepur, and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary", and whose names start with alphabets A to L.</p>
	<p>ITO Ward-4(1)(2), Vadodara 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2327278</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur and are employees of State or Central Government of Districts of Vadodara & Chhotaudepur and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b) All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary", and whose names start with alphabets M to Z.</p>
	<p>ITO Ward-4(1)(3), Vadodara 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2327279</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur and are employees of Government Corporations or Government Undertaking Companies (other than RIL/ ONGC/ IOC/ VMC/ GSFC/ LIC/ MGVCL) of Districts of Vadodara & Chhotaudepur and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary".</p>
	<p>ITO Ward-4(1)(4), Vadodara 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2321522.</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur, and are employees of RIL/ ONGC/ IOC/ VMC/ GSFC/ LIC/ MGVCL of Districts of Vadodara & Chhotaudepur, and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary".</p>
	<p>ITO Ward-4(1)(5), Vadodara 2nd Floor, Old GEB Building, Race Course Circle,</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur and are employees of Educational Institutions (other than M. S.</p>

	Vadodara. Tel.:0265- 2325662	University) of Districts of Vadodara & Chhotaudepurand; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (b) All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary".
Addl. CIT, Range - 4(2), Vadodara. 2 nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325379 & 2312835.	DCIT, Circle-4(2), Vadodara 2 nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325448 2327330.	(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur and are Employees of Banks/ Financial Institutions/ MS University/ Insurance Co (other than LIC), and other Private and Public Companies except falling under the jurisdiction of Range - 4(1), Vadodara, and; whose last declared income or loss exceeds Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961. (b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary".
	ITO, Ward-4(2)(1), Vadodara 2 nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2351943.	(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur, and are employees of Banks and Financial Institutions of Districts of Vadodara & Chhotaudepur and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary".
	ITO, Ward-4(2)(2), Vadodara 2 nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325604.	(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of the District, of Vadodara and Chhotaudepur) and are employees of M.S. University/Alembic Ltd./ ABB Ltd/ L & T Ltd/ FAG Ltd./ Jyoti Ltd./ Baroda Dairy Milk Producers' Union Ltd/ Apollo Tyres and Insurance Companies (other than LIC) of Districts of Vadodara & Chhotaudepurand; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed. (b) All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary".
	ITO Ward- 4(2)(3), Vadodara	(a)Persons being individuals deriving income from sources other than income from

	<p>2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325629</p>	<p>business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur and are employees of entities other than those, whose employees fall under the territorial jurisdiction of Ward-4(1)(1), 4(1)(2), 4(1)(3), 4(1)(4), 4(1)(5), 4(2)(1) and 4(2)(2), and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary"., and whose names start with alphabets A to H.</p>
	<p>ITO Ward-4(2)(4), Vadodara 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2327284</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur, and are employees of entities other than those, whose employees fall under the territorial jurisdiction of Ward-4(1)(1), 4(1)(2), 4(1)(3), 4(1)(4), 4(1)(5), 4(2)(1) and 4(2)(2), and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary"., and whose names start with alphabets I to R.</p>
	<p>ITO Ward-4(2)(5), Vadodara. 2nd Floor, Old GEB Building, Race Course Circle, Vadodara. Tel.:0265- 2325608</p>	<p>(a)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Districts of Vadodara and Chhotaudepur, and are employees of entities other than those, whose employees fall under the territorial jurisdiction of Ward-4(1)(1), 4(1)(2), 4(1)(3), 4(1)(4), 4(1)(5), 4(2)(1) and 4(2)(2), and; whose last declared income or loss is upto Rs.15 lacs before exemption/ deduction under Chapter III or Chapter VIA of the Income tax Act, 1961; or cases where no return of income has been filed.</p> <p>(b)All cases of persons referred to in corresponding para (a) whose principal source of income is "Salary" and whose names start with alphabets S to Z.</p>

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Pr.CIT Charge: Surat-1, Room No. 123, Aaykar Bhavan, Majura Gate, Surat. 395001, Tel: 0261-2878123			
City:- Surat.			
Range (Designation of JCIT/Addl.CIT & his office address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	Alphabet	AO wise jurisdiction
<u>Special Range-Surat</u>			The cases assigned u/s 127 of the Act
<u>Range-1(1)</u> , Addl. CIT, 101, Aaykar Bhavan, Majura Gate, Surat. 395001. Ph. 0261-2878101	DCIT/ACIT, Circle-1(1)(1) 108, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878108	A, B, C, D, E, F, L	Companies in the districts of Surat and Tapi and their managing director or director or manager or secretary.
	DCIT/ACIT, Circle-1(1)(2) 108, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878108	G, H, I, J, K, M, N	
	ITO, Ward-1(1)(1) 111, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878111	A, B	
	ITO, Ward-1(1)(2) 112, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878112	C, D, E, F, G	
	ITO, Ward-1(1)(3) 113, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878113	H, I, J, K	
	ITO, Ward-1(1)(4) 115, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878115	L, M, N	
<u>Range-1(2)</u> <u>Addl.CIT,</u>	DCIT/ACIT, Circle-1(2) 110, Aaykar Bhavan,	A to Z	Non-company business cases in the areas of Rustapura, Sangrampura, Kailsahnagar, Rudarpura, Momnawad, Natali Street, Navsari Bazar, Kotsafil Road,

<u>102, Aaykar Bhavan, Majura Gate, Surat.</u> <u>395001. Ph. 0261-2878102</u>	Majura Gate, Surat Ph: 0261-2878110		Navapura, Zampa Bazar (area falling in old SMC ward 3A only), Inderpura, Gopipura, Golwad, Dakshiniwadi, Salabatpura, Maliniwadi, Khatodara, UdhnaMagdalla Road, Suman Desai-ni-wadi, Umarwada, Mandarwaja, KamelaDarwaja, Bombay Market, Surat Textile Market, Mahavir Market, Anjana, Limbayat, Udhna (incl. Udhna industrial area) and Sachin (including Sachin industrial area, SEZ &Hojiwala Industrial area)& excluding Krishna Market, Reshamwala Market and Jash Market of Ring Road. ((a) Ward nos. 2A, 2B, 2C, 2D, 3A, 3B, 3C, 3D, 14A, 14B, 14C, 25 and 27 excluding Krishna Mkt, Reshamwala Mkt. and Jash Mkt. of Ring Road, Surat. (b)Sachin incl.Sachinind. area falling in Old Choryasitaluka.)
	ITO, Ward-1(2)(1) 116, Aaykar Bhavan, Majura Gate, Surat Ph: 0261-2878116	A, B, C, D	Non-company business cases in the areas of Rustampura, Sangrampura, Kailashnagar, Kailsahnagar, Rudarpura, Momnawad, Natali Street, Navsari Bazar, Kotsafil Road, Navapura, Zampa Bazar (area falling in old SMC ward 3A only), Inderpura, Golwad, Dakshiniwadi, Salabatpura, Maliniwadi, Khatodara, UdhnaMagdalla Road, Suman Desai-ni-wadi, Umarwada, Mandarwaja, KamelaDarwaja, Bombay Market, Surat Textile Market, Mahavir Market and Sachin (including Sachin industrial area, SEZ &Hojiwala Industrial area) but excluding Raghukul Market, 451 Market, Sarvodaya Market, Shiv Krupa Market, Krishna Market, Reshamwala Market and Jash Market of Ring Road. ((a) Ward nos. 2A, 2B, 2C, 2D, 3A, 3B, 3C, 3D, 14A, 14B, 14C excluding Raghukul Market, 451 Market, Sarvodaya Market, Shiv Krupa Market, Krishna Market, Reshamwala Market and Jash Market of Ring Road and Anjana Area of Old Municipal Ward 14C south of Canal BRTS corridor. (b) The area of Sachin including Sachinind. area falling in Old Choryasitaluka.)
	ITO, Ward-1(2)(2) 117, Aaykar Bhavan, Majura Gate, Surat Ph: 0261-2878117	E, F, G, H, I, J, K	
	ITO, Ward-1(2)(3) 118, Aaykar Bhavan, Majura Gate, Surat Ph: 0261-2878118	L, M, N, O	
	ITO, Ward-1(2)(4) 119, Aaykar Bhavan, Majura Gate, Surat Ph: 0261-2878119	P, S	
	ITO, Ward-1(2)(5) 510, Aaykar Bhavan, Majura Gate, Surat Ph: 0261-2878510	Q, R, T, U, V, W, X, Y, Z	
	ITO, Ward-1(2)(6) 509, Aaykar Bhavan, Majura Gate, Surat Ph: 0261-2878509	A to Z	Non-company business cases in the areas of Raghukul Market, 451 Market, Sarvodaya Market, Shiv Krupa Market of Ring Road and the areas of Limbayat, Udhna (incl. Udhna industrial area) and Anjana area south of Canal BRTS corridor. ((a) RaghukulMkt, 451 Mkt, SarvodayaMkt, Shiv KrupaMkt of Ring Road. (b) Old SMC ward 25 (Limbayat) and entire area of Udhna – Old Municipal Ward no. 27, including the Udhna industrial area. (c) Anjana area of Old Municipal Ward 14C south of Canal BRTS corridor.)
<u>Range-1(3)</u> <u>Addl.CIT,</u> <u>103, Aaykar Bhavan, Majura Gate, Surat.</u>	DCIT/ACIT, Circle-1(3) 213, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878213	A to Z	Non-company business cases in the areas of AmbikaNiketan, Diwali Baug, GhodDod Road, Adarsh Society, Green Park,Majura (South side of Ring Road- Civil hospital side), Bhattar Road, Athwa Lines (Athwa Gate to Ichhanath), Parle Point, Citylight, Mora Bhagal, Bhandariwad, Harijanvas, NisamFalia, Parsiwad, Amlipura, Borwadi, Ramnagar, Tadvadi, Adajan, Rander Road,Palanpor,Adajan Road and

395001. Ph. 0261-2878103			Jash Market of Ring Road. ((a) Ward nos. 13A, 13B, 13C, 16A, 16B, 16C, 16D, 17A, 17B. (b) Jash Market of Ring Road, Surat.)
	ITO, Ward-1(3)(1) 209, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878209	A, B, D	Non-company business cases in the areas of AmbikaNiketan, Diwali Baug, GhodDod Road, Adarsh Society, Green Park, Majura (South side of Ring Road- Civil hospital side), Bhattar Road, Athwa Lines (Athwa Gate to Ichhanath), Parle Point, Citylightand Jash Market of Ring Road. ((a) Ward nos. 13A, 13B, 13C, (b) Jash Market of Ring Road, Surat.)
	ITO, Ward-1(3)(2) 510, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878510	E, F, G, H, I, J, K	
	ITO, Ward-1(3)(3) 210, Aaykar Bhavan, Majura Gate, Surat. Ph: 0261-2878210	L, M, N, O, T, U	
	ITO, Ward-1(3)(4) 608, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878608	P, Q, R, V	
	ITO, Ward-1(3)(5) 512, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878512	C, S, W, X, Y, Z	
	ITO, Ward-1(3)(6) 218, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878218	A, B, C, D, E, F, G	Non-company business cases in the areas of Mora Bhagal, Bhandariwad, Harijanvas, NisamFalia, Parsiwad, Amlipura, Borwadi, Ramnagar, Tadwadi, Adajan, Rander Road, Adajan Road. (Ward nos. 16A, 16B, 16C, 16D, 17A, 17B.)
	ITO, Ward-1(3)(7) 206, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878206	H, I, J, K, L, M	
	ITO, Ward-1(3)(8) 207, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878207	N, O, P, Q, R	
ITO, Ward-1(3)(9) 509, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878509	S, T, U, V, W, X, Y, Z		
Pr.CIT Charge: Surat-2, Room No. 227, Aaykar Bhavan, Majura Gate, Surat. 395001, Tel: 0261-2878227			
Range-2(1) Addl.CIT,	DCIT/ACIT, Circle- 2(1)(1)	O, P, Q, R, T, U, V, W, X, Y, Z	Companies in the districts of Surat and Tapi and their managing director or director or manager or secretary.

<u>203, Aaykar Bhavan, Majura Gate, Surat. 395001. Ph. 0261-2878203</u>	223, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878223		
	DCIT/ACIT, Circle-2(1)(2) 218, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878218	S	
	ITO, Ward-2(1)(1) 222, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878222	Q, R	
	ITO, Ward-2(1)(2) 221, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878221	SA to SH	
	ITO, Ward-2(1)(3) 220, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878220	P, SI to SZ	
	ITO, Ward-2(1)(4) 219, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878219	O, T, U, V, W, X, Y, Z	

<u>Range-2(2)</u> <u>Addl.CIT,</u> <u>202, Aaykar Bhavan, Majura Gate, Surat. 395001. Ph. 0261-2878202</u>	DCIT/ACIT, Circle-2(2) 309, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878309	A to Z	Non-company business cases in the areas of Nanpura, Majura (North side of Ring Road- Nanpura side), Old RTO office area, Dutch Garden, Area from Athwa Gate to Makkai Pool, Bhagatalao, Chowk Bazar, Timaliawad, Pumping Station, Machhiwad, side opposite to Rang Upvan, Malifalia, Begampura, Koliwad, Nawabwadi, Begumpara, Inderpura, Zampa Bazar (Area falling in Old SMC ward no. 4B, 4C & 4D only), Lalgate (Kanpith), Mumbaiwad, Kuwarsinghniwadi, BhulaModi no Chaklo, Kumbharwad, Kotsafil Road, Momnawad, KajiMaidan, BavisiTekra, Sanghadiawad, KajiMaidan, SethanFalia, Baranpuri-Bhagal, Ambaji Road, Balaji Road, KhapatiaChakla, Chauta Bazar, Gandhi Chowk, ShetanFalia, BhagaTalao, Gopipura, SoniFalia, Annie Besant Road, Muglisarai, Umarwada (Old SMC ward no.22 only) and talukas of Kamrej (incl. Sarthana) and Olpad of Surat district. ((a) Ward nos. 1A, 1B, 1C, 4A, 4B, 4C, 4D, 8A, 8B, 9A, 9B, 10A, 10B and 22. (b) Talukas of
	ITO, Ward-2(2)(1) 313, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878313	A, B, D	

	<p>ITO, Ward-2(2)(2)</p> <p>314, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878314</p>	H, I, J, K, L	Olpad and Kamrej.)
	<p>ITO, Ward-2(2)(3)</p> <p>315, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878315</p>	M, O, P, Q	
	<p>ITO, Ward-2(2)(4)</p> <p>316, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878316</p>	R, S, T, U	
	<p>ITO, Ward-2(2)(5)</p> <p>619, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878619</p>	C, E, F, G, N, V, W, X, Y, Z	
<p><u>Range-2(3)</u></p> <p><u>Jt.CIT,</u></p> <p><u>201, Aaykar</u> <u>Bhavan, Majura</u> <u>Gate, Surat.</u> <u>395001. Ph. 0261-</u> <u>2878201</u></p>	<p>DCIT/ACIT, Circle-2(3)</p> <p>612, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878612</p>	A to Z	<p>- Non-company business cases in the areas of Haripura, Bhavaniwad, Shak Market, Gheekanta, Saiyedpura, Mahidharpura, Jadakhadi, Baranpuri-Bhagal, Rani Talao, Machhlipith, Saiyedpura Market, Kanskiwad, Bhajiwali Pole, Dindoli, Navagam, Unn, Bhedwad, Bhestan, Pandesara, Sonari-Vadod, Jiav, Bamroli, Althan, New Citylight, Vesu, Bharthana, Khajod, Bhimrad, Rundh, Magdalla, Gavier, Sultanabad to Dumas, Sarsana, Bhatar, Umra, Jahangirabad, Piplod, Godadara, Karadwa, Parvat, Puna, Simada, Jahangirpura, MotaVarachha, Amroli, Utran, ChhapraBhatta-Tadwadi, Variav, Old SMC Ward nos. 12, Old Choryasi Taluka (excluding Sachin, Sachin Industrial area and areas corresponding to old municipal wards specified in this notification), Umarpadataluka, Mangroltaluka,</p>

			<p>Mandvitaluka, Mahuvataluka, Bardolitaluka and Palsanataluka and Tapi district.</p> <p>- Salary cases of the areas of Umarpadataluka, Mangroltaluka, Mandvitaluka, Mahuvataluka, Bardolitaluka and Palsanataluka and Tapi district.</p> <p>((a) Ward nos. 5A, 5B, 6A, 6B, 12A, 12B, 26, 28 to 39. (b) Old ChoryasiTaluka (excluding Sachin and Sachin Industrial area and areas corresponding to old municipal wards specified in this notification). (c) Talukas of Umarpada, Mangrol, Mandvi, Mahuva, Bardoli and Palsana. (d) District of Tapi.)</p>
	<p>ITO, Ward-2(3)(1)</p> <p>614, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878614</p>	A, B, D	<p>Non-company business cases in the areas of Dindoli, Navagam, Unn, Bhedwad, Bhestan, Pandesara, Sonari-Vadod, Jiav, Bamroli, Althan, New Citylight, Vesu, Bharthana, Khajod, Bhimrad, Rundh, Magdalla, Gavier, Sultanabad to Dumas, Sarsana, Bhatar, Umra, Piplod, Godadara, Karadwa, Parvat, Puna, Simada, Mota Varachha, Amroli, Utran, Chhapra Bhatta-Tadwadi, Variavand Old Choryasi Taluka of Surat district (excluding Sachin and Sachin industrial area, Dumbhal, Karanj, Nana Varachha, Magob, Pal, Palanpor, Bhesan, Batha, Kawas, Limla, Itchhapor and Bhatpor and areas of this taluka corresponding to old municipal wards specified in other parts of the jurisdiction order).</p> <p>(a) Ward nos. 26, 28 to 37. (b) Old Choryasi Taluka of Surat district (excluding Sachin and Sachin industrial area, Dumbhal, Karanj, Nana Varachha, Magob, Pal, Bhesan, Batha, Kawas, Limla, Itchhapor and Bhatpor and areas of this taluka corresponding to old municipal wards specified in other parts of this notification).</p>
	<p>ITO, Ward-2(3)(2)</p> <p>615, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878615</p>	H, I, J, K	
	<p>ITO, Ward-2(3)(3)</p> <p>616, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878616</p>	M, N, O, P	
	<p>ITO, Ward-2(3)(4)</p> <p>613, Aaykar Bhavan, Majura Gate, Surat.</p> <p>Ph:0261-2878613</p>	S, T, U, V, W, X, Y, Z	
	<p>ITO, Ward-2(3)(5)</p>	C, E, F, G, L, Q, R	

606, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878606		
ITO, Ward-2(3)(6) 606, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878606	A to Z	Non-company business cases in the areas of Jahangirabad, Jahangirpura, Pal T.P. scheme, Palanpor and Villages of Bhesan, Bhatha, Kawas, Limla, Itchhapor and Bhatpor of old ChoryasiTaluka on the north side of Tapi river. (a) Ward nos. 38, 39 (b) Pal T.P. scheme falling under SMC limits. (c) Villages Bhesan, Bhatha, Kawas, Limla, Itchhapor and Bhatpor of old ChoryasiTaluka on the north side of Tapi river.
ITO, Ward-2(3)(7) 620, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878620	A to L	Non-company business cases in the areas of Haripura, Bhavaniwad, Shak Market, Gheekanta, Saiyedpura, Mahidharpura, Jadakhadi, Baranpuri-Bhagal, Rani Talao, Machhlipith, Saiyedpura Market, Kaskiwad, Bhajiwali Pole& Old Ward-12 of SMC. (Ward nos. 5A, 5B, 6A, 6B, 12A, 12B.)
ITO, Ward-2(3)(8) 619, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878619	M to Z	
ITO, Ward-1, Bardoli 618, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878618	A to Z	Non-company business and salary cases of Umarpadataluka, Mangroltaluka, Mandvitaluka, Mahuvataluka, Bardolitaluka and Palsanataluka of Surat District.
ITO, Ward-2, Bardoli 614, Aaykar Bhavan,	A to Z	Non-company business and salary cases of Tapi District.

	Majura Gate, Surat. Ph:0261-2878614		
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Pr.CIT Charge: Surat-3, Room No. 425, Aaykar Bhavan, Majura Gate, Surat. 395001, Tel: 0261-2878425			
<u>Range-3(1)</u> <u>Addl.CIT,</u> <u>401, Aaykar</u> <u>Bhavan, Majura</u> <u>Gate, Surat.</u> <u>395001. Ph. 0261-</u> <u>2878401</u>	DCIT/ACIT, Circle-3(1) 622, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878622	A to Z	<ul style="list-style-type: none"> - Non-company business cases of the areas of Gopipura, KajiMaidan, BadekaChakla, Railway Station Road, Sardar Nagar, Unapani Road, Variyavi Bazar, Rampura, Noor Mholla, Ambedkar Road, KatargamDarwaja, Rampura, Dudhara Sheri, Saiyedpura, Lekhadiasheri, Rughnathpura, LalDarwaja, Galemandi, Sahara Darwaja Road, Tunki, Nana Varachha, Karanj, Dumbhal and Magob. - Salary cases of the areas of the District of Surat excluding the talukas of Umarpada, Mangrol, Mandvi, Mahuva, Bardoli and Palsana. - (a) Ward nos. 1D, 7A, 7B, 7C, 7D, 20, 21, 23 and 24 (For business cases). (b) Salary cases of the district of Surat excluding the talukas of Umarpada, Mangrol, Mandvi, Mahuva, Bardoli & Palsana.
	ITO, Ward-3(1)(1) 626, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878626	A to M	- Salary cases of the areas of the District of Surat excluding the talukas of Umarpada, Mangrol, Mandvi, Mahuva, Bardoli and Palsana.
	ITO, Ward-3(1)(2) 625, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878625	A, B, D	- Non-company business cases of the areas of Gopipura, KajiMaidan, BadekaChakla, Railway Station Road, Sardar Nagar, Unapani Road, Variyavi Bazar, Rampura, Noor Mholla, Ambedkar Road, KatargamDarwaja, Rampura, Dudhara Sheri, Saiyedpura, Lekhadiasheri, Rughnathpura, LalDarwaja, Galemandi, Sahara Darwaja Road, Tunki, Nana Varachha, Karanj, Dumbhal and Magob. (Ward nos. 1D, 7A, 7B, 7C, 7D, 20, 21, 23 and 24)
	ITO, Ward-3(1)(3) 624, Aaykar Bhavan, Majura Gate, Surat.	N to Z	- Salary cases of the areas of the District of Surat excluding the talukas of Umarpada, Mangrol, Mandvi, Mahuva, Bardoli and Palsana.

	Ph:0261-2878624		
	ITO, Ward-3(1)(4) 623, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878623	E, F, H, I, J, K, L	- Non-company business cases of the areas of Gopipura, KajiMaidan, BadekaChakla, Railway Station Road, Sardar Nagar, Unapani Road, Variyavi Bazar, Rampura, Noor Mholla, Ambedkar Road, KatargamDarwaja, Rampura, Dudhara Sheri, Saiyedpura, Lekhadiasheri, Rughnathpura, LalDarwaja, Galemanti, Sahara Darwaja Road, Tunki, Nana Varachha, Karanj, Dumbhal and Magob. (Ward nos. 1D, 7A, 7B, 7C, 7D, 20, 21, 23 and 24)
	ITO, Ward-3(1)(5) 624, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878624	C, G, M, N, O, P, Q, R, S, T, U, V, W, X, Y, Z	
<u>Range-3(2)</u> <u>Addl.CIT,</u> <u>402, Aaykar</u> <u>Bhavan, Majura</u> <u>Gate, Surat.</u> <u>395001. Ph. 0261-</u> <u>2878402</u>	DCIT/ACIT, Circle-3(2) 410, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878410	A to Z	
	ITO, Ward-3(2)(1) 415, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878415	A, B, E, F, N, O	Non-company business cases of the areas of Ashwini Kumar, A.K.Road, Patel Nagar, Ombaug, Sumul Dairy Road, Katargam&Katargam GIDC, VastaDevdi Road, Gotlawadi, Kasanagar, Kubernagar, Jalaram Nagar, Fulpada (Katargam)Gam, Navagam, Satniwadi, Gurnagar, Flower Market, Dabholi, Singanpor, Ved, NaniVed, Kanthareshwar to VedDarwaja, NaniBahucharaji, Bharimata and Krishna Market and Reshamwala market of Ring Road. ((a) Ward nos. 15A, 15B, 15C, 15D, 18A, 18B, 19A, 19B, 19C, 19D, 19E. (b) Krishna Market and Reshamwala Market of Ring Road, Surat.)
	ITO, Ward-3(2)(2) 416, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878416	C, D, G, P, Q	
	ITO, Ward-3(2)(3) 417, Aaykar Bhavan,	H, I, R, W, X, Y, Z	

	Majura Gate, Surat. Ph:0261-2878417		
	ITO, Ward-3(2)(4) 418, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878418	J, K, L, T, U, V	
	ITO, Ward-3(2)(5) 619, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878619	M, S	
<u>Range-3(3)</u> <u>Addl.CIT,</u> <u>403, Aaykar</u> <u>Bhavan, Majura</u> <u>Gate, Surat.</u> <u>395001. Ph. 0261-</u> <u>2878403</u>	DCIT/ACIT, Circle-3(3) 414, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878414	A to Z	Non-company business cases of the areas of Lal Gate, Bhagatalav, Chowk Bazar, Nanavat, Variavi Bazar, Saudagarwad, Matawadi Road, Surat Textile Mill area, Area opposite Gitanjali, Adarshnagar, Bombay Colony, Varachha, Varachha Road (Varachha Road up to SarthanaZoo excluding Nana Varachha), Lambe Hanuman Road, Phulpada (Varachha), Kapodara., (Ward nos. 11A, 11B, 15E, 15F & 18C.)
	ITO, Ward-3(3)(1) 422, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878422	A, B, G	
	ITO, Ward-3(3)(2) 421, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878421	D, E, F, H, I, J	
	ITO, Ward-3(3)(3) 420, Aaykar Bhavan,	K, M, N	

	Majura Gate, Surat. Ph:0261-2878420		
	ITO, Ward-3(3)(4) 419, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878419	R, S	
	ITO, Ward-3(3)(5) 512, Aaykar Bhavan, Majura Gate, Surat. Ph:0261-2878512	C, L, O, P, Q, T, U, V, W, X, Y, Z	
<u>Pr.CIT Valsad: Valsad, 301, Palak Arcade, Tithal Road, Valsad Tel: 02632-252889</u>			
<u>201, Addl. CIT, Valsad, Range, Palak Arcade, Tithal Road, Valsad. Ph. 02632- 248908</u>	DCIT/ACIT, Valsad Circle Palak Arcade, Tithal Road, Valsad. Ph:02632-252564	A to Z	Company and non-company cases of the district of Valsad except talukas of Pardi, Vapi and Umbergaon and managing director or director or manager or secretary of the companies.
	ITO, Ward-1, Valsad. 207, Palak Arcade, Tithal Road, Valsad. Ph:02632-252982	A, B, C, E, F	Non-company business cases of the district of Valsad except talukas of Pardi, Vapi and Umbergaon.
	ITO, Ward-2, Valsad. 206, Palak Arcade, Tithal Road, Valsad.	H to L	

	Ph:02632-252563		
	ITO, Ward-3, Valsad. 205, Palak Arcade, Tithal Road, Valsad. Ph:02632-250127	N to R	
	ITO, Ward-4, Valsad. 203, Palak Arcade, Tithal Road, Valsad. Ph:02632-252565	S to Z	
	ITO, Ward-5, Valsad.	D, G, M	
<u>207, Addl. CIT, Vapi, Range, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi. Ph.0260-2421713</u>	DCIT/ACIT, Vapi Circle 206, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi. Ph.0260-2422280	A to Z	Company and non-company business cases & salary cases of the talukas of Pardi, Vapi and Umbergaon, Union Territory of Dadra and Nagar Haveli (Silvassa) and the district of Daman in the Union Territory of Daman and Diu and managing director or director or manager or secretary of the companies.
	ITO, Ward-1, Vapi. 216, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi. Ph.0260-2422377	A, B, C	Company and non-company business cases & salary cases of the talukas of Pardi, Vapi and Umbergaon and managing director or director or manager or secretary of the companies.
	ITO, Ward-2, Vapi. 215, Income Tax	D, E, F	Company and non-company business cases & salary cases of the district of Daman

<p>Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.</p> <p>Ph.0260-2425727</p>		<p>in the Union Territory of Daman and Diu and managing director or director or manager or secretary of the companies.</p>
<p>ITO, Ward-3, Vapi.</p> <p>214, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.</p> <p>Ph.0260-2425376</p>	<p>G, H, I</p>	
<p>ITO, Ward- Daman, Daman.</p> <p>Ph. 0260-2255072</p>	<p>A to Z</p>	
<p>ITO, Ward-5, Vapi.</p> <p>204, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.</p>	<p>J, K, L</p>	<p>Company and non-company business cases & salary cases of the talukas of Pardi, Vapi and Umbergaon and managing director or director or manager or secretary of the companies.</p>
<p>ITO, Ward-6, Vapi.</p> <p>204, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.</p>	<p>M, N, O</p>	<p>Company and non-company business cases & salary cases of the Union Territory of Dadra and Nagar Haveli (Silvassa) and managing director or director or manager or secretary of the companies.</p>
<p>ITO, Ward-7, Vapi.</p> <p>220, Income Tax Office, Nr. Vaishali Char Rasta, NH-8,</p>	<p>P, Q, R</p>	

	GIDC, Vapi.		
	ITO, Ward-8, Vapi. 220, Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.	S, T	
	ITO, Ward-9, Vapi. Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.	U to Z	
	ITO, Silvassa Ward, Silvassa. Income Tax Office, Nr. Vaishali Char Rasta, NH-8, GIDC, Vapi.	A to Z	
<u>201, Addl. CIT, Navsari, Range, Income Tax Office, Rang Puja Complex, Swapanlok Society, Kaliawadi Bridge, Near Juna Thana, Navsari. Ph. 02637-259294</u>	DCIT/ACIT, Navsari Circle 202, Income Tax Office, Rang Puja Complex, Swapanlok Society, Kaliawadi Bridge, Near Juna Thana, Navsari Ph. 02637-230439	A to Z	Company and non-company cases of Navsari and Dang districts and managing director or director or manager or secretary of the companies.
	ITO, Ward-1, Navsari. 205, Income Tax Office, Rang Puja Complex, Swapanlok	A to C	Non-company business cases of Navsari and Dang districts.

<p>Society, Kaliawadi Bridge, Near Juna Thana, Navsari</p> <p>Ph. 02637-230435</p>		
<p>ITO, Ward-2, Navsari</p> <p>107, Income Tax Office, Rang Puja Complex, Swapanlok Society, Kaliawadi Bridge, Near Juna Thana, Navsari</p> <p>Ph. 02637-258036</p>	<p>D to H</p>	
<p>ITO, Ward-3, Navsari.</p> <p>108, Income Tax Office, Rang Puja Complex, Swapanlok Society, Kaliawadi Bridge, Near Juna Thana, Navsari</p> <p>Ph. 02637-235139</p>	<p>I to M</p>	
<p>ITO, Ward-4, Navsari.</p> <p>109, Income Tax Office, Rang Puja Complex, Swapanlok Society, Kaliawadi Bridge, Near Juna Thana, Navsari</p> <p>Ph. 02637-258036</p>	<p>N to R</p>	

	ITO, Ward-5, Navsari. 203, Income Tax Office, Rang Puja Complex, Swapanlok Society, Kaliawadi Bridge, Near Juna Thana, Navsari Ph. 02637-230436	S to Z	
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PRINCIPAL CCIT, GUJARAT		AAYAKAR BHAVAN, ASHRAM ROAD, AHMEDABAD.
CITY : AHMEDABAD		PHONE: DIRECT: 079 - 27546340
P.S. TO PCCIT, A'BAD		PHONE : 079-27540160
CCIT, RAJKOT		CCIT, 615, 6 th Floor, Aayakar Bhavan, Race Course Ring Road, Rajkot. 0281-2472115
P.S. TO CCIT-, RAJKOT -		PHONE : 0281-2476733,
Pr. CIT – 1 RAJKOT		Aayakar Bhavan, Race Course Ring Road, Rajkot. PHONE : 0281 - 2451305
P.S. TO PCIT-1, RAJKOT		PHONE : 0281 - 2473148
ITO (HQ-Tech.)-1		PHONE : 0281 - 2456008
AO & DDO		PHONE : 0281 -
TRO 1, RAJKOT		
Range	Circle / Ward	AO wise Jurisdiction
Special Range- Rajkot		The cases assigned u/s 127 of the Act
JCIT, RR-1(1), Rajkot. 522, 5 th Floor, Aayakar Bhavan, Rajkot.LL No. 2455893, 2476385	DCIT, Circle-1(1), Rajkot. 508, 5 th Floor, Aayakar Bhavan, Rajkot.LL No. 2471914	Territorial Areas. in the district of Rajkot. (a) Municipal Ward Nos. 1, 11, 12, 13 & 14 of Rajkot City (b) Talukas of Revenue District of Rajkot viz.:-(i) Rajkot. (ii) Kotda Sangani (l.) (a) Persons other than companies deriving income from sources other than

		<p>income from business or profession and residing within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business having income/loss more than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to item (b) of (II) below.</p> <p>(II.) (a) All cases of persons other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies in item (c) of (I) above.</p>
	<p>ITO, Wd-1(1)(1), Rajkot. 709, 7th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Talukas of Revenue District of Rajkot; viz.:- (i) Kotda Sangani</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons other than those whose principal source of income is from "Salary".</p>

		(b) All cases of individuals being managing director or director or manager or secretary in the companies in item (c) of (I) above.
	<p>ITO, Wd-1 (1)(2), Rajkot. 614, 6th Floor, Aayakar Bhavan, Rajkot. LL No. 2444504</p>	<p>Territorial Areas. in the district of Rajkot. (a) Municipal Ward Nos. 1, 11 & 12 of Rajkot City. (b) Taluka of Revenue District of Rajkot viz.:- (i) Rajkot</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area whose name starts with Alphabet 'A' to 'M' having income/loss less than Rs.15 lacs. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area whose name starts with Alphabet 'A' to 'M' having income/loss less than Rs.15 lacs. (c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the territorial area mentioned above having income/loss less than Rs.20 lacs and whose name starts with Alphabet 'A' to 'M'. (d) Persons being individuals referred to in item (b) of column of (II) below.</p> <p>(II.) (a) All cases of persons other than those whose principal source of income is from "Salary". (b) All cases of individuals being managing director or director or manager or secretary in the companies in item no. (c) of (I) above .</p>
	<p>ITO, Wd-1 (1)(3), Rajkot. 702, 7th Floor, Aayakar Bhavan, Rajkot. LL No. 2444504</p>	<p>Territorial Areas. in the district of Rajkot. (a) Municipal Ward No. 13 of Rajkot City.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss less than Rs.15 lacs. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area above having income/loss less than Rs.15 lacs.</p>

		<p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business territorial area mentioned above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below. (II.) (a) All cases of persons referred to in items (a) (b) and (c) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to item no. (c) of (I) above.</p>
	<p>ITO, Wd-1(1)(4), Rajkot. 518, 5th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Municipal Ward No. 14 of Rajkot City</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below. (II.) (a) All cases of persons referred to in items (a) (b) and (c) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1(1)(5), Rajkot. 512, 5th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Municipal Ward Nos. 1, 11 & 12 of Rajkot City.(b) Taluka of Revenue District of Rajkot; viz.:-(i) Rajkot</p> <p>(I.) (a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned</p>

		<p>in items (a) and (b) of column (4) having income/loss less than Rs.15 lacs and whose name starts with alphabet 'N' to 'Z'.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of column (4) having income/loss less than Rs.15 lacs and whose name starts with alphabet 'N' to 'Z'.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) and (b) of column (4) having income/loss less than Rs.20 lacs and whose name starts with alphabet 'N' to 'Z'.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below. (II.) (a) All cases of persons referred to in items (a) (b) and (c) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
<p>JCIT, RR-1 (2), Rajkot. 522, 5th Floor, Aayakar Bhavan, Rajkot. LL No. 2455893, 2476385</p>	<p>ACIT, Circle-1 (1), Rajkot. 521, 5th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Municipal Ward Nos. 3, 4, 5 & 9 of Rajkot City as per R.M.C. Notification of 2005 (b) Talukas of Revenue District of Rajkot; viz.:-(i) Gondal (ii) Lodhika (iii) Jetpur (iv) Upleta</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) and (b) above having income/loss more than Rs.20 lacs.</p>

		<p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1 (2)(1), Rajkot. 711, 7th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Taluka of Revenue District of Rajkot; viz.:- (i) Gondal.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1 (2)(2), Rajkot. 517, 5th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Taluka of Revenue District of Rajkot; viz.:- (i) Lodhika</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>

		<p>mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) and (b) above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1 (2)(3), Rajkot. 513, 5th Floor, Aayakar Bhavan, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot. (a) Taluka of Revenue District of Rajkot; viz.:-(i) Jetpur</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1 (2)(4), Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot.</p>

	<p>506, 5th Floor, Aayakar Bhavan, Rajkot.</p>	<p>(a) Municipal Ward Nos. 3, 4 & 5 of Rajkot City as per R.M.C. Notification of 2005</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager (I) above.</p>
	<p>ITO, Wd-1 (2)(5), Rajkot.</p> <p>507, 5th Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2455953</p>	<p>Territorial Areas. in the district of Rajkot.</p> <p>(a) Municipal Ward No. 9 of Rajkot City as per R.M.C. Notification of 2005.</p> <p>(b) Talukas of Revenue District of Rajkot; viz.:- (i) Upleta</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) and (b) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) and (b) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) and (b) above having income/loss less than Rs.20</p>

		<p>lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
<p>JCIT, Gandhidham Range, Gandhidham.</p> <p>Aayakar Bhavan, Plot No. 20/A, Sector No. 8, Behind KPT.AO. Building, Gandhidham.</p> <p>LL No. 02836-250745</p>	<p>DCIT, G'dham Circle, Gandhidham.</p> <p>LL No. 02836-236785</p>	<p>Territorial Areas. in the district of Kutch including Gandhidham & Anjar.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss more than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss more than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a),(b) & c of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1, G'dham.</p> <p>LL No. 02836-225794</p>	<p>Territorial Areas. in the district of Kutch - Talukas of Kutch district; viz. (i) Gandhidham (ii) Anjar</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above and whose name starts with alphabet A to M having income/loss less than</p>

		<p>Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above and whose name starts with alphabet A to M having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above and whose name starts with alphabet A to M having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a),(b) & c of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above and whose name starts with alphabet A to M.</p>
	<p>ITO, Wd-2, G'dham. LL No. 02836-237036</p>	<p>Territorial Areas. in the district of Kutch - Talukas of Kutch district; viz. (i) Gandhidham (ii) Anjar</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above and whose name starts with alphabet N to Z having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above and whose name starts with alphabet N to Z having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above and whose name starts with alphabet N to Z. having income/loss less than Rs.20 lacs.</p>

		<p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All the persons whose principal source of income is other than from "Salary".</p> <p>(b) All the persons whose principal source of income is from "Salary" referred to in item (d) of (I) above and whose name starts with alphabet N to Z.</p>
	<p>ITO,Wd-3, Bhuj. LL No. 02832-226310</p>	<p>Territorial Areas. in the district of Kutch - Talukas of Kutch district; viz. (i) Bhuj (ii) Nakhatrana (iii) Lakhpat (iv) Bhachau (v) Rapar</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above and whose name starts with alphabet A to M having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above and whose name starts with alphabet A to M having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a),(b) & c of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above and whose name starts with alphabet A to M.</p>
	<p>ITO, Wd-4, Bhuj. LL No. 02832-226304</p>	<p>Territorial Areas. in the district of Kutch - Talukas of Kutch district; viz. (i) Bhuj (ii) Nakhatrana (iii) Lakhpat (iv) Bhachau (v) Rapar</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above and whose name starts with alphabet N to Z having income/loss less than</p>

		<p>Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above and whose name starts with alphabet N to Z having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above and whose name starts with alphabet N to Z having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a),(b) & c of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above and whose name starts with alphabet N to Z.</p>
	ITO, Wd-5, Mundra.	<p>Territorial Areas. in the district of Kutch - Talukas of Kutch district; viz. (i) Mundra</p> <p>(ii) Mandvi (iii) Abdasa</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a),(b) & c of (I) above.</p>

		(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.
<p>Addl.CIT, RR-2(1), Rajkot.</p> <p>416, 4th Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2452604</p>	<p>ACIT, Circle-2(1), Rajkot.</p> <p>311, 3rd Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2455871</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Ward Nos. 2, 6, 7, 8, 10, 15, 16, & 17 of Rajkot City as per R.M.C. Notification of 2005</p> <p>(b) Talukas of Revenue District of Rajkot viz.(i) Jasdan, (ii)Dhoraji, (iii) Jamkandorana & (iv) Padadhari.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) and (b) above having income/loss more than Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) & (c) of (I) above other than those whose principal source of income is from "Salary".</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (d) of (I) above.</p>
	<p>ITO, Wd-2(1)(1), Rajkot.</p> <p>312, 3rd Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2455876</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Ward No. 10 of Rajkot City as per R.M.C. Notification of 2005.</p> <p>(b) Whole of Talukas of Revenue District of Rajkot viz. (i) Dhoraji, (ii) Jamkandorana.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned</p>

		<p>in items (a) and (b) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) above having income/loss less than Rs.15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than those whose principal source of income is from "Salary".</p>
	<p>ITO, Wd-2(1)(2), Rajkot.</p> <p>313, 3rd Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2474623</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Ward No. 6, 7 & 8 of Rajkot City as per R.M.C. Notification of 2005.</p> <p>(b) Whole of Taluka of Revenue District of Rajkot viz.(i) Jasdan</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) above having income/loss less than Rs.15 lacs</p> <p>(i) having their names from 'A' to 'M' and residing within the territorial area mentioned in item (a) above.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) above having income/loss less than Rs.15 lacs (i) having their names from 'A' to 'M' and residing within the territorial area mentioned in item (a) above.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than those whose principal source of income is from "Salary".</p>
	<p>ITO, Wd-2(1)(3), Rajkot.</p> <p>405, 4th Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2455929</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Ward Nos. 15, 16, & 17 of Rajkot City as per R.M.C. Notification of 2005</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and</p>

		<p>whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than those whose principal source of income is from "Salary".</p>
	<p>ITO, Wd-2(1)(4), Rajkot.</p> <p>402, 4th Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2455578</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Ward No. 2 of Rajkot City as per R.M.C. Notification of 2005</p> <p>(b) Taluka of Revenue District of Rajkot viz. Padadhari.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) above having income/loss less than Rs.15 lacs..</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) above having income/loss less than Rs.15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) and (b) above having income/loss less than Rs.20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p>
	<p>ITO, Wd-2(1)(5), Rajkot.</p> <p>3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Ward Nos. 6 ,7 & 8 of Rajkot City as per R.M.C. Notification of 2005.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs and (i) having their names from 'N' to 'Z' and residing within the territorial area mentioned in item (a) above.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs.15 lacs and (i) having</p>

		<p>their names from 'N' to 'Z' and residing within the territorial area mentioned in item (a) above.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than those whose principal source of income is from "Salary".</p>
<p>JCIT, RR-2(2), Rajkot.</p> <p>3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p> <p>LL NO. 2459770</p>	<p>ACIT, Circle-2(2), Rajkot.</p> <p>3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p> <p>LL No. 2454928</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary having income/loss more than Rs.15 lacs.</p> <p>(b) All the persons referred to in item (b) of (II) below, being HUF deriving income from Salary having income/loss less than Rs.15 lacs.</p> <p>(II.) (a) All cases of persons being individuals referred to in item (a) of (I) above and whose principal source of income is from "Salary" except who are covered in Range-2(3), Rajkot</p> <p>(b) All the persons being HUF referred to in item (b) of (I) above whose principal source of income is from Salary except who are covered in Range-2(3), Rajkot.</p>
	<p>ITO, Wd-2(2)(1), Rajkot.</p> <p>3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary having their names with alphabet 'A' to 'D'.</p> <p>(b) All the persons referred to in item (b) of (II) below, being HUF deriving income from salary having their names with alphabet 'A' to 'D'.</p> <p>(II.) (a) All cases of persons being individuals referred to in item (a) of (I) above and whose principal source of income is from "Salary" except who are covered in Range-2(3), Rajkot.</p>

		<p>(b) All the persons being HUF referred to in item (b) of (I) above whose principal source of income is from Salary except who are covered in Range-2(3), Rajkot.</p>
<p>ITO, Wd-2(2)(2), Rajkot. 3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabet 'E' to 'J'.</p> <p>(b) All the persons referred to in item (b) of (II) below, being HUF deriving income from salary and having their names with alphabet 'E' to 'J'.</p> <p>(II.) (a) All cases of persons being individuals referred to in item (a) of (I) above and whose principal source of income is from "Salary" except who are covered in Range-2(3), Rajkot.</p> <p>(b) All the persons being HUF referred to in item (b) of (I) above whose principal source of income is from Salary except who are covered in Range-2(3), Rajkot.</p>	
<p>ITO, Wd-2(2)(3), Rajkot. 3rd Floor, Amruta Estate, M.G. Road, Rajkot. LL No. 2447782</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary having their names with alphabet 'K' to 'O'.</p> <p>(b) All the persons referred to in item (b) of (II) below, being HUF deriving income from salary having their names with alphabet 'K' to 'O'.</p> <p>(II.) (a) All cases of persons being individuals referred to in item (a) of (I) above and whose principal source of income is from "Salary" except who are covered in Range-2(3), Rajkot.</p> <p>(b) All the persons being HUF referred to in item (b) of (I) above whose principal source of income is from Salary except who are covered in Range-2(3), Rajkot.</p>	

	<p>ITO, Wd-2(2)(4), Rajkot. 3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabet 'P' to 'R'.</p> <p>(b) All the persons referred to in item (b) of (II) below, being HUF deriving income from salary and having their names with alphabet 'P' to 'R'.</p> <p>(II.) (a) All cases of persons being individuals referred to in item (a) of (I) above and whose principal source of income is from "Salary" except who are covered in Range-2(3), Rajkot.</p> <p>(b) All the persons being HUF referred to in item (b) of (I) above whose principal source of income is from Salary except who are covered in Range-2(3), Rajkot.</p>
	<p>ITO, Wd-2(2)(5), Rajkot. 3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabets 'S' to 'Z'.</p> <p>(b) All the persons referred to in item (b) of (II) below, being HUF deriving income from salary and having their names with alphabet 'S' to 'Z'.</p> <p>(II.) (a) All cases of persons being individuals referred to in item (a) of (I) above and whose principal source of income is from "Salary" except who are covered in Range-2(3), Rajkot.</p> <p>(b) All the persons being HUF referred to in item (b) of (I) above whose principal source of income is from Salary except who are covered in Range-2(3), Rajkot.</p>

<p>JCIT, RR-2(3), Rajkot.</p> <p>3rd Floor, Amruta Estate, M.G. Road, Rajkot.</p> <p>LL NO. 2474369,2479409</p>	<p>ACIT, Circle-2(3), Rajkot.</p> <p>1st Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary having income/loss more than Rs.15 lacs.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above and whose principal source of income is from "Salary" and who are employees of Central Government, State Government, Public Sector Undertakings Autonomous Bodies including Municipal Corporation, Development authorities, Banks and Insurance Companies.</p>
	<p>ITO, Wd-2(3)(1), Rajkot.</p> <p>1st Floor, Amruta Estate, M.G. Road, Rajkot.</p> <p>LL No. 2448477</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below being individual deriving income from salary and having their names with alphabet 'A' to 'D'.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above and whose principal source of income is from "Salary" and who are employees of Central Government, State Government, Public Sector Undertakings, Autonomous Bodies including Municipal Corporation, Development authorities, Banks and Insurance Companies.</p>
	<p>ITO, Wd-2(3)(2), Rajkot.</p> <p>1st Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabet 'E' to 'J'.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above and whose principal source of income is from "Salary" and who are employees of Central Government, State Government, Public Sector Undertakings, Autonomous Bodies including Municipal Corporation, Development authorities, Banks and Insurance Companies.</p>
	<p>ITO, Wd-2(3)(3), Rajkot.</p> <p>1st Floor, Amruta Estate, M.G. Road, Rajkot.</p> <p>LL No. 2448050</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabet 'K' to 'O'.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (II) below and whose principal</p>

		<p>source</p> <p>of income is from "Salary" and who are employees of Central Government, State Government, Public Sector Undertakings, Autonomous Bodies including Municipal Corporation, Development authorities, Banks and Insurance Companies.</p>
	<p>ITO, Wd-2(3)(4), Rajkot.</p> <p>1st Floor, Amruta Estate, M.G. Road, Rajkot.</p> <p>LL No. 2474689</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabet 'P' to 'R'.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above and whose principal source of income is from "Salary" and who are employees of Central Government, State Government, Public Sector Undertakings, Autonomous Bodies including Municipal Corporation, Development authorities, Banks and Insurance Companies.</p>
	<p>ITO, Wd-2(3)(5), Rajkot. 1st Floor, Amruta Estate, M.G. Road, Rajkot.</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(I.) (a) All the persons referred to in item (a) of (II) below, being individual deriving income from salary and having their names with alphabet 'S' to 'Z'.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above and whose principal source of income is from "Salary" and who are employees of Central Government, State Government, Public Sector Undertakings, Autonomous Bodies including Municipal Corporation, Development authorities, Banks and Insurance Companies.</p>
<p>JCIT, RR-3(1), Rajkot.</p> <p>113, 1st Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2471689</p>	<p>DCIT, Circle-3(1), Rajkot.</p> <p>114, 1st Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2452159</p>	<p>Territorial Areas. in the districts of Rajkot & Amreli</p> <p>(a) Municipal Wards of Rajkot City No.18,19,20,21,22 & 23 as per R.M.C. Notification of 2005.</p> <p>(b) Revenue District of Amreli.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs. 15 lacs.</p>

		<p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) above having income/loss more than Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) and (b) above.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-3(1)(1), Rajkot.</p> <p>116, 1st Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2452187</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Wards of Rajkot City No. 18 & 19 as per R.M.C. Notification of 2005.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) and (b) of (I) above other than those whose principal source of income is from "Salary".</p>
	<p>ITO, Wd-3(1)(2), Rajkot.</p> <p>115, 1st Floor, Aayakar Bhavan, Rajkot.</p> <p>LL No. 2471821</p>	<p>Territorial Areas. in the district of Rajkot</p> <p>(a) Municipal Wards of Rajkot City No. 22 & 23 as per R.M.C. Notification of 2005.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>

		mentioned in item (a) above having income/loss less than Rs. 15 lacs. (II.) (a) All cases of persons referred to in items (a) and (b) of (I) above other than those whose principal source of income is from "Salary".
	ITO, Wd-3(1)(3), Rajkot. 106, 1 st Floor, Aayakar Bhavan, Rajkot. LL No. 2474726	Territorial Areas. in the district of Rajkot (a) Municipal Wards of Rajkot City No. 20 & 21 as per R.M.C. Notification of 2005. (I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss less than Rs. 15 lacs. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss less than Rs. 15 lacs. (II.) (a) All cases of persons referred to in items (a) and (b) of (I) above other than those whose principal source of income is from "Salary".
	ITO, Wd-3(1)(4), Amreli. LL No. 02792-232756	Territorial Areas. in the district of Amreli (I.) (a) Persons other than companies deriving income from sources other than income from business or profession having their surnames starting from 'A' to 'M' in the case of Individuals and HUF or name in the case of other than Individual/HUF and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs. (b) Persons other than companies deriving income from business or profession having their surnames starting from 'A' to 'M' in the case of Individuals and HUF or name in the case of other than Individual/HUF and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs. (II.) (a) All cases of persons referred to in items (a) and (b) of (I) above.
	ITO, Wd-3(1)(5), Amreli. LL No. 02792-223056	Territorial Areas. in the district of Amreli (I.) (a) Persons other than companies deriving income from sources other than income from business or profession their surnames starting from 'N' to 'Z' in the case

		<p>of Individuals and HUF or name in the case of <i>other</i> than Individual/HUF and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession having their surnames starting from 'N' to 'Z' in the case of Individuals and HUF or name in the case of <i>other</i> than Individual/HUF and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) and (b) of (I) above.</p>
<p>JCIT, Junagadh Range, Junagadh.</p> <p>Bhutnath Chamber, Nr. Bhutnath Temple, Opp. Bahauddin College, College Road, Junagadh.</p> <p>LL No. 0285-2670127</p>	<p>DCIT, Junagadh Circle, Junagadh.</p> <p>LL No. 0285-2670129</p>	<p>Territorial Areas. in the district of Junagadh and Gir Somnath & Union Territory of Diu</p> <p>(a) Junagadh, Gir Somnath and Union Territory of Diu.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss more than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss more than Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) above.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) & c of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1, Junagadh.</p> <p>LL No. 0285-2671498</p>	<p>Territorial Areas. in the district of Junagadh</p> <p>(a) Municipal Ward No. 5, 6 & 7 of Junagadh Municipality.</p> <p>(b) Talukas of Revenue District of Junagadh viz. (i) Manavadar (ii) Keshod</p> <p>(I.) (a) Persons other than companies deriving income from sources other than</p>

		<p>income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than those whose income is from salary.</p>
	<p>ITO, Wd-2, Junagadh. LL No. 0285-2671332</p>	<p>Territorial Areas. in the district of Junagadh</p> <p>(a) Municipal Ward Nos. 1 to 4 and 8 to 15 of Junagadh Municipality.</p> <p>(b) Talukas of Revenue District of Junagadh viz. (i) Visavadar, (ii)Bhesan, (iii)Mendarda, (iv)Mangrol, (v)Vanthali (vi)Maliya Hatina, & (vii)Junagadh (except Junagadh Municipality)</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than those source of income is from salary.</p>
	<p>ITO, Wd-3, Junagadh. LL No. 0285 - 2671498</p>	<p>Territorial Areas. in the district of Junagadh</p> <p>(I.) (a) Persons being Individual or HUF deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above whose principal source of income is from salary.</p>

	<p>ITO, Wd-4 & DDO, Veraval.</p> <p>Income Tax Office, Yogeshwar Bhuvan, Besides Ambaji Temple, Nr. S.T. Bus Stand, Veraval.</p> <p>LL No. 02876-246577</p>	<p>Territorial Areas. in the district of Gir Somnath and Union Territory of Diu.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and having their names starting with 'A' to 'M' and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and having their names starting with 'A' to 'M' and whose principal place of business or profession is within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in territorial areas mentioned above other than companies.</p>
	<p>ITO, Wd-5, Veraval.</p> <p>Income Tax Office, Yogeshwar Bhuvan, Besides Ambaji Temple, Nr. S.T. Bus Stand, Veraval.</p> <p>LL No. 02876-247157</p>	<p>Territorial Areas. in the district of Gir Somnath and Union Territory of Diu.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and having their names starting with 'N' to 'Z' and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and having their names starting with 'N' to 'Z' and whose principal place of business or profession is within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in territorial areas mentioned above other than companies.</p>
<p>JCIT, Morbi Range Morbi.</p> <p>Income Tax Office, Nilkanth Street, Soni Bazar, Morbi.</p>	<p>ACIT, Morbi Circle, Morbi.</p>	<p>Territorial Areas. in the district of Morbi</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss more than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>

		<p>mentioned above having income/loss more than Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above.</p> <p>(d) Persons being individuals referred to in item (b) of column (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above.</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1, Morbi.</p> <p>LL No. 02822-227890</p>	<p>Territorial Areas. in the district of Morbi</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession having their names starting with the alphabets "A" to "E" and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession having their names starting with the alphabets "A" to "E" and whose principal place of business or profession is within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) and of (I) above other than companies.</p>
	<p>ITO, Wd-2, Morbi.</p> <p>LL No. 02822-223200</p>	<p>Territorial Areas. in the district of Morbi</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession having their names starting with the alphabets "F" to "J" and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession having their names starting with the alphabets "F" to "J" and whose principal place of business or profession is within the territorial area mentioned above having</p>

		<p>income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than companies.</p>
	ITO, Wd-3, Morbi.	<p>Territorial Areas. in the district of Morbi</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession having their names starting with the alphabets "K" to "O" and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession having their names starting with the alphabets "K" to "O" and whose principal place of business or profession is within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than companies.</p>
	ITO, Wd-4, Morbi.	<p>Territorial Areas. in the district of Morbi</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession having their names starting with the alphabets "P" to "T" and residing within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession having their names starting with the alphabets "P" to "T" and whose principal place of business or profession is within the territorial area mentioned above having income/loss less than Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than companies.</p>
	ITO, Wd-5, Morbi.	<p>Territorial Areas. in the district of Morbi</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession having their names starting with the alphabets</p>

		<p>“U” to “Z” and residing within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession having their names starting with the alphabets “U” to “Z” and whose principal place of business or profession is within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above other than companies.</p>
<p>JCIT, RR-1, Jamnagar</p> <p>Taranjali Building, Pandit Nehru Marg, Jamnagar.</p> <p>LL No. 0288-2554218</p>	<p>ACIT, Circle-1, Jamnagar.</p> <p>Taranjali Building, Jamnagar.</p> <p>LL No. 2551842</p>	<p>Territorial Areas. in the districts of Jamnagar & Dev Bhumi Dwarka</p> <p>(a) Municipal Ward Nos. 1, 5 (South of Pandit Nehru Marg), 6, 7, 8 & 14 of Jamnagar Municipal Corporation</p> <p>(b) GIDC-II Dared of Jamnagar District.</p> <p>(c) Entire District of Dev Bhumi Dwarka</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a),(b), & (c) above having income/loss more than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a),(b), & (c) above having income/loss more than Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a),(b), & (c) above having income/loss more than Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above.</p> <p>(b) All cases of persons referred to in items (a) (b) and (c) of (I) above whose principal source of income is from salary other than employees of Central</p>

		Government, State Government, all Banks (including Co-operative Banks) and PSU's. c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.
	ITO, Wd-1 (1), Jamnagar. Taranjali Building, Jamnagar. LL No. 2673012	Territorial Areas. in the district of Jamnagar (I.) (a) Persons being Individuals or HUF deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having income/loss upto Rs. 15 lacs and having their surname with alphabet "A" to "L" . (II.) (a) All cases of persons referred to in item (a) of (I) above whose principal source of income is from salary other than employees of Central Government, State Government, all Banks (including Co-operative Banks) and PSU's.
	ITO, Wd-1 (2), Jamnagar. Taranjali Building, Jamnagar. LL No. 2673025	Territorial Areas. in the district of Jamnagar (I.) (a) Persons being Individuals or HUF deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having income/loss upto Rs. 15 lacs and having their surname with alphabet "M" to "Z". (II.) (a) All cases of persons referred to in item (a) of (I) above whose principal source of income is from salary other than employees of Central Government, State Government, all Banks (including Co-operative Banks) and PSU's.
	ITO, Wd-1 (3), Jamnagar. Taranjali Building, Jamnagar. LL No. 2551842	Territorial Areas. in the district of Jamnagar (a) Municipal Ward Nos. 1, 5 (South of Pandit Nehru Marg), 6, 7, & 8 of Jamnagar Municipal Corporation (b) GIDC-II Dared of Jamnagar District. (I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having income/loss upto Rs. 15 lacs. (b) Persons other than companies deriving income from business or profession and

		<p>whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) & (b) above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) & (b) of (I) above whose principal source of income is other than from salary.</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-1 (4), Dwarka. LL No. 02892-234092</p>	<p>Territorial Areas. in the district of Dev Bhumi Dwarka</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) & (b) above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) & (c) of (I) above whose principal source of income is other than from salary.</p> <p>(b) All cases of persons referred to in items (a) (b) & (c) of (I) above whose principal source of income is from salary.</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>

	<p>ITO, Wd-1 (5), Jamnagar.</p> <p>LL No. 2673024</p>	<p>Territorial Areas. in the district of Jamnagar - Municipal Ward No. 14 of Jamnagar Municipal Corporation.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(e) All non-filers and new assesseees of areas under the jurisdiction of Range-1, Jamnagar.</p> <p>(II.) (a) All cases of persons referred to in items (a),(b),(c)& (d) of (I) above whose principal source of income is other than from salary.</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
<p>JCIT, RR-2, Jamnagar</p> <p>Taranjali Building, Pandit Nehru Marg, Jamnagar.</p> <p>LL No. 0288-2554218</p>	<p>ACIT, Circle-2, Jamnagar.</p> <p>Taranjali Building, Jamnagar.</p> <p>LL No. 0288-2551517</p>	<p>Territorial Areas. in the districts of Jamnagar & Porbandar</p> <p>(a) In the District of Jamnagar - Municipal Ward Nos. 2, 3, 4, 5 (North of Pandit Nehru Marg), 9 & 10 of Jamnagar Municipal Corporation.</p> <p>(b) Entire District of Porbandar.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above and having income/loss more than Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having income/loss more than Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the</p>

		<p>Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) & (b) above having income/loss more than Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above.</p> <p>(b) All cases of persons referred to in items (a) of (I) above whose principal source of income is from salary.</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-2(1), Jamnagar. Taranjali Building, Jamnagar. LL No. 2551470</p>	<p>Territorial Areas. in the district of Jamnagar - Municipal Ward Nos. 2 & 5 (North of Pandit Nehru Marg) of Jamnagar Municipal Corporation</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above whose principal source of income is other than from salary.</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-2(2), Jamnagar. Taranjali Building, Jamnagar.</p>	<p>Territorial Areas. in the district of Jamnagar - Municipal Ward Nos. 4, 9 & 10 of Jamnagar Municipal Corporation</p> <p>(I.) (a) Persons other than companies deriving income from sources other than</p>

	LL No. 2673022	<p>income from business or profession and residing within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above whose principal source of income is other than from salary .</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-2(3), Porbandar.</p> <p>LL No. 0286-2242407</p>	<p>Territorial Areas. in the district of Porbandar - Municipal Wards of Porbandar Nagar Seva Sadan.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) and (c) of (I) above whose principal source of income is other than from salary.</p>

		<p>(b) All cases of persons referred to in item (a) of (I) above whose principal source of income is from salary.</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-2(4), Porbandar. LL No. 0286-2212710</p>	<p>Territorial Areas. in the district of Porbandar –</p> <p>(a) In the district of Porbandar</p> <p>(i) Municipal Wards of Chhaya Nagar Seva Sadan.</p> <p>(ii) Ranavav Taluka including GIDC Area,</p> <p>(iii) Kutiyana Taluka.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) above having income/loss upto Rs. 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) above having income/loss upto Rs. 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in item (a) above having income/loss upto Rs. 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) and (c) of (I) above whose principal source of income is other than from salary.</p> <p>(b) All cases of persons referred to in item (a) of (I) above whose principal source of income is from salary.</p> <p>(c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>

	<p>ITO, Wd-2(5), Jamnagar. Taranjali Building, Jamnagar. LL No. 2673026</p>	<p>Territorial Areas. in the district of Jamnagar - Municipal Ward No. 3 of Jamnagar Municipal Corporation (I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having income/loss upto Rs. 15 lacs. (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having income/loss upto Rs. 15 lacs. (c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having income/loss upto Rs. 20 lacs. (d) Persons being individuals referred to in item (b) of (II) below. (e) All non-filers and new assesseees of areas under the jurisdiction of Range-2, Jamnagar. (II.) (a) All cases of persons referred to in items (a), (b) and (c) of (I) above whose principal source of income is other than from salary. (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
<p>JCIT, RR-3, Jamnagar Manek Center, Pandit Nehru Marg, Jamnagar. LL No. 0288-2552025</p>	<p>ACIT, Circle-3, Jamnagar. Manek Center, Pandit Nehru Marg, Jamnagar. LL No. 0288-2551758</p>	<p>Territorial Areas. in the district of Jamnagar (a) In the District of Jamnagar – (i) Municipal Ward Nos. 11, 12, 13, 15, 16, 17, 18 & 19 of Jamnagar Municipal Corporation (b) GIDC-III Dared of Jamnagar District. (c) Talukas of Revenue District of Jamnagar viz.(i) Lalpur, (ii)Jam-jodhpur, (iii)Kalavad (iv)Dhrol, (v)Jodiya & (vi)Jamnagar (d) Remaining portion of Jamnagar Taluka. (I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned</p>

		<p>in items (a),(b), (c) & (d) above and having Income/Loss more than Rs 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a),(b), (c) & (d) above having Income/Loss more than Rs 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a),(b), (c) & (d) above having Income/Loss more than Rs 20 lacs.</p> <p>(d) Persons being individuals referred to in item (c) of column (6).</p> <p>(II.) (a) All cases of persons referred to in items (a) (b) and (c) of (I) above.</p> <p>(b) All cases of persons referred to in item (a) of (I) above whose principal source of income is from salary and are employees of Central Government, State Government, all Banks (including Co-operative Banks) and PSU's.</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-3(1), Jamnagar. Manek Center, Pandit Nehru Marg, Jamnagar. LL No. 2551870</p>	<p>Territorial Areas. in the district of Jamnagar</p> <p>(a) Municipal Ward Nos. 11, 12 & 13 of Jamnagar Municipal Corporation.</p> <p>(b) Talukas of Revenue District of Jamnagar viz.(i) Lalpur, (ii)Jam-jodhpur & (iii) Kalavad.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) above having Income/Loss upto Rs 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having Income/Loss upto Rs 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the</p>

		<p>Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) &,(b) above having Income/Loss upto Rs 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) and (c) of (I) above whose principal source of income is other than salary.</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
	<p>ITO, Wd-3(2), Jamnagar.</p> <p>Manek Center, Pandit Nehru Marg, Jamnagar.</p> <p>LL No. 2673021</p>	<p>Territorial Areas. in the district of Jamnagar</p> <p>(a) Municipal Ward Nos. 16, 17, 18 & 19 of Jamnagar Municipal Corporation</p> <p>(b) GIDC-III Dared of Jamnagar District.</p> <p>(c) Talukas of Revenue District of Jamnagar viz. (i) Jodiya (ii) Dhrol & (iii) Jamnagar.</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) &,(b) above having Income/Loss upto Rs 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) above having Income/Loss upto Rs 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned in items (a) &,(b) above having Income/Loss upto Rs 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) and (c) of (I) above whose principal source of income is other than salary.</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>

	<p>ITO, Wd-3(3), Jamnagar. Manek Center, Pandit Nehru Marg, Jamnagar.</p> <p>LL No. 2673002</p>	<p>Territorial Areas. in the district of Jamnagar</p> <p>(I.) (a) Persons being Individuals or HUF deriving income from sources other than income from business or profession and residing within the territorial area mentioned above and having their surname with alphabet "A" to "L" whose income or loss is upto Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above whose principal source of income is from "Salary" and are employees of Central Government, State Government, all the Banks (including Co-operative Banks) and LIC of India .</p>
	<p>ITO, Wd-3(4), Jamnagar. Manek Center, Pandit Nehru Marg, Jamnagar.</p> <p>LL No. 2673003</p>	<p>Territorial Areas. in the district of Jamnagar</p> <p>(I.) (a) Persons being Individuals or HUF deriving income from sources other than income from business or profession and residing within the territorial area mentioned above and having their surname with alphabet "M" to "Z" whose income or loss is upto Rs. 15 lacs.</p> <p>(II.) (a) All cases of persons referred to in item (a) of (I) above whose principal source of income is from "Salary" and are employees of Central Government, State Government, all the Banks (including Co-operative Banks) and LIC of India .</p>
	<p>ITO, Wd-3(5), Jamnagar. Manek Center, Pandit Nehru Marg, Jamnagar.</p> <p>LL No. 2673005</p>	<p>Territorial Areas. in the district of Jamnagar - Municipal Ward No. 15 of Jamnagar Municipal Corporation</p> <p>(I.) (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned above having Income/Loss upto Rs 15 lacs.</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above having Income/Loss upto Rs 15 lacs.</p> <p>(c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956, and having its registered office or principal place of business in the area mentioned above having Income/Loss upto Rs 20 lacs.</p> <p>(d) Persons being individuals referred to in item (b) of (II) below.</p>

		<p>(e) All Non-filers and new assesseees of areas under the jurisdiction of Range-3, Jamnagar.</p> <p>(II.) (a) All cases of persons referred to in items (a), (b) and (c) of (I) above whose principal source of income is from salary.</p> <p>b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item no. (c) of (I) above.</p>
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